<u>SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES</u> <u>IN RESPECT OF THE STATE OF RAJASTHAN TO BE HELD FROM</u> <u>06.06.2016 TO 13.06.2016 AT JAIPUR</u>

Date : 6th June 2016 (Monday) (Sr. No. 1-47) Time : 9:00 A.M.

Date : 6th June 2016 (Monday) (Sr. No. 48-94) Time : 2:00 P.M.

Date : 7th June 2016 (Tuesday) (Sr. No. 95~141) Time : 9:00 A.M.

Date : 7th June 2016 (Tuesday) (Sr. No. 142-188) Time : 2:00 P.M.

Date : 8th June 2016 (Wednesday) (Sr. No. 189~235) Time : 9:00 A.M.

Date : 8th June 2016 (Wednesday) (Sr. No. 236-282) Time : 2:00 P.M.

Date : 9th June 2016 (Thursday) (Sr. No. 283-329) Time : 9:00 A.M.

Date : 9th June 2016 (Thursday) (Sr. No. 330-376) Time : 2:00 P.M.

Date : 10th June 2016 (Friday) (Sr. No. 377-423) Time : 9:00 A.M Date : 10th June 2016 (Friday) (Sr. No. 424-470) Time : 2:00 P.M.

- Date : 11th June 2016 (Saturday) (Sr. No. 471-517) Time : 9:00 A.M.
- Date : 11th June 2016 (Saturday) (Sr. No. 518-564) Time : 2:00 P.M.
- Date : 12th June 2016 (Sunday) (Sr. No. 565-611) Time : 9:00 A.M
- Date : 12th June 2016 (Sunday) (Sr. No. 612-658) Time : 2:00 P.M.
- Date : 13th June 2016 (Monday) (Sr. No. 659-705) Time : 9:00 A.M.
- Date : 13th June 2016 (Monday) (Sr. No. 706-Till Last) Time : 2:00 P.M.

VENUE

G~4, RAJMAHAL RESIDENCY AREA C~SCHEME, JAIPUR~ 302006 PHONE 0141~2983056, 2983057

DATE SCHEDULE FOR RAJASTHAN

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

- 1. Two passport size photograph
- 2. Matriculation or other equivalent certificate (for verification of date of birth).
- 3. Graduation Degree
- 4. L.L.B. Degree
- 5. Certificate of enrolment as advocate of the concerned Bar Council.
- 6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
- 7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
- 8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

<u>Sr.No. 1</u>

F.No. N~11013/592/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Singh Sahu, Advocate Sh. Nanakram Sahu Behind the Petrol Pump Rajgarh Road Taranagar Dist.Churu Rajasthan-331304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 2</u>

F.No. N~11013/593/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Chand Ram, Advocate Sh. Mahipat Ram VPO Gaju Was Tehsil Taranagar, Distt.Churu Rajasthan-331304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 3</u>

F.No. N~11013/594/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Lal Kunhar, Advocate Sh. Hanuman Ram Opp.Govt.Jawahar P.S.School Kuchaman City Nagar Rajasthan-341508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/03.09.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 4</u>

F.No. N~11013/595/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhupender Singh Brar, Advocate Sh. Nirmal Singh Brar Ward No.11, Padampur, Distt. Sri Ganganagar, Rajasthan-335041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 5</u>

F.No. N~11013/596/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijendra Singh Meena, Advocate Sh. Lt.Sh.Johar Lal Meena A-89, J.P. Colony, Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 6</u>

F.No. N~11013/597/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash Shrimali, Advocate Sh. Lt.Sh.Himatlalji Shrimali dave 3-R-22, Prabhat Nagar, Hiran Magri, Sector-5, Udaipur, Rajasthan-313002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 7</u>

F.No. N~11013/598/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Charan Lal Soni, Advocate Sh. Mool Chand Soni C-8, Keshav Nagar, Mantown, Sawai Madhopur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.11/15.11.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 8</u>

F.No. N~11013/599/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pramod Sharma, Advocate Sh. Ramnivas Kakarh- Kunj New City Kisangarh Ajmer Rajasthan-305802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 9</u>

F.No. N~11013/600/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Santosh Kumar Chaudhary, Advocate Sh. Lt.Sahib Singh Chaudhary 414, Sector 4, Keshavpura, Kota-324009, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/18.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 10</u>

F.No. N~11013/601/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radha Kishan Meena, Advocate Sh. Munshi Ram Meena Vill. Bhanwati, Teh. Baswa, Distt. Dausa, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 11</u>

F.No. N~11013/602/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sandeep Kumar Gupta, Advocate Sh. Pawan Kumar Gupta 3, Welcome Vihar, Sri Ganganagar, Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 12</u>

F.No. N~11013/603/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Poonam Sharma, Advocate Sh. Devkinandan Sharma 80, Green Park Ext., Govindpura-2, Niwaru Link Road, Govindapura, Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 13</u>

F.No. N~11013/604/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Rachna Midha, Advocate Sh. Surinder Kumar Midha Flat No.647, Sector-2, Jawahar Nagar, Jaipur-302004, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 14</u>

F.No. N~11013/605/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dineshwar Sah, Advocate Sh. Dinesh Shau S-35, Sriniwas Nagar, Opp. Road No.6, VKIA, Jaipur-302039, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 15</u>

F.No. N~11013/606/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamal Singh Mahawar, Advocate Sh. Lt.Sh.Mangee Lal Mahawar Vill. & Post Arniya, Via. Bandikui, Teh. Baswa, Distt. Dausa, Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 16</u>

F.No. N~11013/607/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Kumar Dadhich, Advocate Sh. Bhanwar Lal Tilak Chouk, Purohit Gali, Purohit Bhawan, Bundi, Rajasthan-323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 17</u>

F.No. N~11013/608/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harish Kapoor, **Advocate** Sh. Shrawan Lal Kapoor Bhairav Gate, Bal Chand Para, Bundi, Rajasthan-323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 18</u>

F.No. N~11013/609/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Joshi, Advocate Sh. Kishan Lal Joshi 397, A Block, Ward No.11, Padampur, Distt. Sri Ganganagar, Rajasthan-335041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 19</u>

F.No. N~11013/610/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Kumar Khetawat, Advocate Sh. Kishan Lal Khetawat 21/797, Raigran Mohalla, Diggi Bazar, Ajmer, Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 20</u>

F.No. N~11013/611/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Tiwari, **Advocate** Sh. Ram Nakshatra Tiwari H.No. C-310, Dwarikapuri, R.H.B. Colony, Kunhari, Kota, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/13.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 21</u>

F.No. N~11013/612/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Devender Sharma, Advocate Sh. Lt.Sh.Hans Raj Sharma H.No.54~A-II, Prem Nagar, Sri Ganganagar, Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 22</u>

F.No. N~11013/613/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohammed Nasir Siddiqui, Advocate Sh. Lt.Mohammed Asim Siddiqui L-25-D, Old Loco Colony, Nr. Masjid, Jodhpur, Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 23</u>

F.No. N~11013/614/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Sunita Kapoor (Phutela), Advocate Sh. Kashmiri Lal Kapoor 164, P. Block, Sri Ganganagar, Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 24</u>

F.No. N~11013/615/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Anita, **Advocate** Sh. Sushil Kumar Gupta 234-B, Paschim Vihar, Vaishali Nagar, Jaipur-302021, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/25.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 25</u>

F.No. N~11013/616/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sameer Choudhary, Advocate Sh. Subhash Chandra Plot No.150, Partap Nagar Vistar, Vaid Ji Ka Chouraha, Murlipura, Jaipur, Rajasthan-302039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 26</u>

F.No. N~11013/617/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar , **Advocate** Sh. Navratan Mal Near Jhair Talab Wad No.6 Makrana Distt.Nagaur Rajasthan-341505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 27</u>

F.No. N~11013/618/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohan Lal Meena, Advocate Sh. Maga Ram Meena V/P Balana, Vaya. Takhatgarh, Teh. Sumerpur, Dist. Pali, Rajasthan-306912

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 28</u>

F.No. N~11013/619/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Pawan Kumari Sharma, Advocate Sh. Lt.Sh. Dattaram Sharma H.No.369, Nonkaran ka Aahata, Nr. IOB, Nagara, Ajmer, Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 29</u>

F.No. N~11013/620/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Shelendra Singh Jain, Advocate Sh. Arjun Singh Jain Sher Mohalla, Pirawa, Distt. Jhalawar-326034, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.12/06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 30</u>

F.No. N~11013/621/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash Rankawat, Advocate Sh. Kani Ram Rankawat Beh. Babosa Temple, Ward No.24, Churu, Rajasthan-331001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 31</u>

F.No. N~11013/622/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Nehra, Advocate Sh. Mangej Ram Nehra Dhandi Samli, Post Pritampuri, Teh. Neem Ka Thana, Distt. Sikar, Rajasthan-332745

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 32</u>

F.No. N~11013/623/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Kumar Jain, **Advocate** Sh. Devendar Kumar Jain Patel Niwas Kapren, Teh. K. Patan, Distt. Bundi, Rajasthan-323301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 33</u>

F.No. N~11013/624/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pyare Lal Silaich, **Advocate** Sh. Mukanda Ram Vill. Pipal Ka Bas, Post Dhandhuri, Dist. Jhunjhunu, Rajasthan-333001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 34</u>

F.No. N~11013/625/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Choudhary, Advocate Sh. Man Singh VPO-Alipur, Teh. Chirawa, Dist. Jhunjhunu, Rajasthan-333023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 35</u>

F.No. N~11013/626/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sheesh Ram, Advocate Sh. Ganpat Ram Shoba Ka Bas, Post Ladusar, Via Dhanuri, Dist. Jhunjhunu, Rajasthan-333011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 36</u>

F.No. N~11013/627/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Chand Jat, Advocate Sh. Suji Lal Jat Vill. & Post Kareda Khurd, Teh. Chaksu, Distt. Jaipur-303801, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 37</u>

F.No. N~11013/628/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Choudhary, Advocate Sh. Ram Karan Choudhary Vill. Kareda Khurd, Teh. Chaksu, Jaipur-303901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 38</u>

F.No. N~11013/629/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lokesh Kumar Kambal, Advocate Sh. Kundan Lal 7/152, Malviya Nagar, Jaipur, Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 39</u>

F.No. N~11013/630/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash Bhoi, Advocate Sh. Bheru Lal Bhoi H.No.886, Malion ka chaura, Gogunda Teh., Distt. Udaipur, Rajasthan-313705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 40</u>

F.No. N~11013/631/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Beerbal Singh Gajraj, **Advocate** Sh. Hanumana Ram Vill. Amarpura Kalan, Post Badsari ka Bas, Jhunjhunu, Rajasthan-333001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 41</u>

F.No. N~11013/632/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Nisha Sharma, Advocate Sh. Shyam Prakash Sharma Khangaro Ki Gali, Qafla, Bazar Tonk-304001, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 42</u>

F.No. N~11013/633/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Vishnu Sharma, Advocate Sh. Meghraj Plot No.10, Vishnu Colony, Opp. 4 No. Dispensary, Hatwara Road, Jaipur-302016, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 43</u>

F.No. N~11013/634/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shyam Sundar Vijay, Advocate Sh. Anindi Lal Vijay Kamla Nand Plot No.27, Mishra Sarvarabad Road, Purani Tonk, Rajasthan-304001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 44</u>

F.No. N-11013/635/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhagwan Swaroop Mathur, Advocate Sh. Pooran Mal Mathur 199, Laxman Vihar 1st Near BSN Academy School, Kunadi, Kota-324008, Kota, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 45</u>

F.No. N~11013/636/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dharmvir Yadav, Advocate Sh. Bansidhar Yadav Moh. & Post Jodhpura (Mohanpura), Teh. Kotputli, Distt. Jaipur-303108, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 46</u>

F.No. N~11013/637/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ranchhod Patidar, Advocate Sh. Hobji Patidar Vill. & Post Karji, Teh. Bagidora, Distt. Banswara, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 47</u>

F.No. N~11013/638/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rahul Dev Sharma, Advocate Sh. Liladhar Sharma 13-A, Adarsh Colony, Sujangarh-331507, Distt. Churu, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 48</u>

F.No. N~11013/639/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Desh Raj, **Advocate** Sh. Dungar Ram VPO Mankthari, Teh. Pilibanga, Distt. Hanuman Garh, Rajasthan-335803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 49</u>

F.No. N~11013/640/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sharad Kumar Jain, Advocate Sh. Pramod Kumar Jain 80, Sudarshan Nagar, Arnod Distt., Pratapgarh-312615, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.12/23.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 50</u>

F.No. N~11013/641/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Parvez Aalam Mansuri, Advocate Sh. Qadiruddin Mansuri Nr. Chotti Masjid, Bijolian, Distt. Bhilwara, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 51</u>

F.No. N~11013/642/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prabhu Singh, **Advocate** Sh. Shankar Singh Q. No.5&6, Rajpurohit Hostel Rajendra Nagar Main Road, Teh. & Dist. Jalore, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 52</u>

F.No. N~11013/643/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arisal Meena, Advocate Sh. Gheesa Ram Meena P.S. Jeelo, Teh. Neem Ka Thana, Distt. Seekar, Rajasthan-332744

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 53</u>

F.No. N~11013/644/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Meena Kumari, Advocate Sh. Pratap Narayan Phojdar Ki Hawali, Mohalla Ladiya, Alwar, Rajasthan-301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 54</u>

F.No. N~11013/645/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radhey Shyam Bairwa, Advocate Sh. Hari Narayan Bairwa 36, Devnarayan Colony, Ward No.20, Chaksy, Jaipur, Rajasthan-303901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/29.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 55</u>

F.No. N~11013/646/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Niwas Sharma, Advocate Sh. Shivbhagwan Sharma Sanjay Colony, Ward No.21,Near Airtel Tower, Rawatsar Dist. Hanumangarh, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.12/01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 56</u>

F.No. N~11013/647/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashutosh Purohit, **Advocate** Sh. Raj Kumar Purohit Beh. Purohit Bagachi, Nr. Dhanwantari Hospital, Ward No.03, Ratangarh, Churu-331022, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 57</u>

F.No. N~11013/648/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Tahir Ahmed, **Advocate** Sh. Lt.Manjoor Ali K-191, Chandna Bhakar, Devi Road, Jodhpur, Rajasthan-342009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.12/25.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 58</u>

F.No. N~11013/649/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jagdish Jangu, **Advocate** Sh. Moda Ram Vill. Nayagaun, Teh. & Distt. Nagaur, Rajasthan-341012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 59</u>

F.No. N~11013/650/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohan Lal Sharma, Advocate Sh. Lt.Prabhu Dayal Sharma Plot No.83, Marg No.7, Govind Nagar East, Amer Road, Jaipur-302002, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 60</u>

F.No. N~11013/651/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sandeep Singh Sidhu, Advocate Sh. Roop Singh Sidhu Ward No.7, Plot No.44, New Grain Market, Sangaria Teh. & Dist., Hanumangarh, Raj.-335063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 61</u>

F.No. N~11013/652/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shankar Lal Saini, Advocate Sh. Dhansi Ram Saini Dhani Dudawali Tapri Road, Kotputli, Distt. Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 62</u>

F.No. N~11013/653/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Sharma, Advocate Sh. Kedar Prasad Sharma Dubey Bhawan, Khari Khoti Mohalla, Dausa, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 63</u>

F.No. N~11013/654/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lalshanker Patidar, Advocate Sh. Premshankar Patidar Vill. & Post Chitari, Teh. Sagwara, Dist. Dungarpur, Rajasthan~314035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 64</u>

F.No. N~11013/655/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Kumar, **Advocate** Sh. Sahi Ram VPO Alai, Dist. Nagaur-341012, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 65</u>

F.No. N~11013/656/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar, **Advocate** Sh. Guljhari Lal V.P.O. Jherli, Via. Pilani, Distt. Jhunjhunu, Rajasthan-333031

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 66</u>

F.No. N~11013/657/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar, **Advocate** Sh. Chet Ram Sihag V.P.O. Fakirwali, Teh. Padampur, Dist. Sri Ganganagar, Rajasthan-335041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 67</u>

F.No. N~11013/658/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohammed Ilyas Khan, Advocate Sh. Rafiq Mohammed Sayyed Colony, Gandhi Chowk Jalore Teh. & Distt., Rajasthan-343001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 68</u>

F.No. N~11013/659/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Juli Nama, Advocate Sh. Lt.Sh.Hukumchand Nama A-58, Panchwati Colony, Ram Gali, Gujar Ki Thadi, Jaipur, Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 69</u>

F.No. N~11013/660/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Kumar Singhal, Advocate Sh. Natthu Ram Singhal Vill. Kanwarpura, Teh. Kotputli, Distt. Jaipur, Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 70</u>

F.No. N~11013/661/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Praveen Kumar Jain, Advocate Sh. Lt.Sh.Gautam Prasad Goel A-146, Malviya Nagar, Jaipur, Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 71</u>

F.No. N~11013/662/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Hemlata Khandelwal, Advocate Sh. Babulal P-15/A, Gayatri Colony, Nr. Shaket Colony, Sumerpur Teh., Pali Dist., Rajasthan-306902

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 72</u>

F.No. N~11013/663/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar, **Advocate** Sh. Rang Lal Vill. & Post Deoli Gaon, Teh. Deoli, Distt. Tonk, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2006/20.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 73</u>

F.No. N~11013/664/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjeev Sharma, Advocate Sh. Brij Mohan Sharma H.No.1-PA-2, Vigyan Nagar, Kota, Rajasthan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 74</u>

F.No. N~11013/665/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chander Shekhar Joshi, Advocate Sh. Lt.Sh.Pryag Chand Joshi C/o Jai Kishan Purohit, Near Chacha Pan Ki Dukan, Daga Moh., Bikaner Distt., Raj.-33401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 75</u>

F.No. N~11013/666/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Lal Jat, **Advocate** Sh. Sh.Arjun Lal Jat V.P.O. Bobari, Via. Gathwari, Teh. Jamvaramgarh, Dist. Jaipur, Rajasthan-303104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 76</u>

F.No. N~11013/667/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Vimla Tahkar, **Advocate** Sh. Sh.Amarchand Tahkar V.P.O. Rampura, Via. Shahpura, Teh. Shahpura, Dist. Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 77</u>

F.No. N~11013/668/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mool Chand Saini, Advocate Sh. Kushal Chand Saini Beh. Renwal Road Power House, Teh. & PO Chomu, Dist. Jaipur, Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 78</u>

F.No. N~11013/669/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Singh, **Advocate** Sh. Shiv Narayan Bigga Bas, Sri Dungargarh, Dist. Bikaner, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 79</u>

F.No. N~11013/670/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhawani Singh, Advocate Sh. Lt.Munnalal Jedia Niwas, Hazari Bagh, Nr. Water Tank, Amer, Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 80</u>

F.No. N~11013/671/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Niranjan Choudhary, **Advocate** Sh. Jagdish Chudhary Vill. Pranhera, The. Kekri, Distt. Ajmer, Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.10/12.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 81</u>

F.No. N~11013/672/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shifaul Haque, **Advocate** Sh. Raza Ul Haque Ward No.8, Mordi Para, Bundi, Rajasthan-323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 82</u>

F.No. N~11013/673/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hari Gopal, Advocate Sh. Lt.Sh.Bhanwar Lal Kherli Phatak, Kota, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/24.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 83</u>

F.No. N~11013/674/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Chaudhary, Advocate Sh. Lt.Om Das Chaudhary 2-G-3, Apna Ghar Awas Yojana, R.K. Puram, Kota, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/02.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 84</u>

F.No. N~11013/675/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prakash Chand Sharma, Advocate Sh. Magatu Ram VPO Natoj, Teh. Kathumar, Alwar, Rajasthan-321606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 85</u>

F.No. N~11013/676/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radhe Shyam Meena, Advocate Sh. V.P. Kemla, Via. Shri Mahavirji, Distt. Karouli, Rajasthan-322220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.11/07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 86</u>

F.No. N~11013/677/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramji Lal Meena, Advocate Sh. Kishan Lal Meena Vill. & Post Papad, Via.-Kanata, Teh. Jamwa Ramgarh, Distt. Jaipur-303012, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 87</u>

F.No. N~11013/678/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Nand Kishor Verma, Advocate Sh. Jagdish Chand Kalyan Colony, Kekri Distt. Ajmer, Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.12/11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 88</u>

F.No. N~11013/679/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pawan Kumar Bansal, Advocate Sh. Lt.Sh.Ramswaroop Bansal A/138, Kanta Khaturia Colony, Dist.. Bikaner, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 89</u>

F.No. N~11013/680/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Chand Koli, Advocate Sh. Sanwal Ram Delhi Darwaja Bahar, mohalla Galib Saiyad, laddu Khawas Ki Bagichi,Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 90</u>

F.No. N~11013/681/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hem Raj Meena, **Advocate** Sh. Moti lal Shive Nagar Diet. Road. Tonk Rajasthan-304001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 91</u>

F.No. N~11013/682/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sachin Gulati, **Advocate** Sh. Lt.Sh.K.G.Gulati 143, Jawahar Nagar,Old Delhi Road, Near Mungaska Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 92</u>

F.No. N~11013/683/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Laxmi Kanta Dhanwal, **Advocate** Sh. Hazai Lal Dhanwal Village & Post-Chaturbhuj Tehsil-Kotputli, Distt.Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 93</u>

F.No. N~11013/684/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijesh Bhardwaj, **Advocate** Sh. Devki Nandan 114, Ardash Nagar Ajmer Rajasthan-305002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 94</u>

F.No. N~11013/685/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Gopal Sharma, **Advocate** Sh. Kalyan Sahay Sharma Plot No. 1,2,3 Om Shree Kalyan Dham, Kailash Colony, Saran Tiraha, VPO/Tehsil-Bassi, Distt. Jaipur, Rajasthan-303301.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 95</u>

F.No. N~11013/686/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kailash Chand Meena, Advocate Sh. Ramji Lal Meena Vill. & Post Sikrai, Teh. Sikrai, Dist. Dausa, Rajasthan-303508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 96</u>

F.No. N~11013/687/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Kumar Saini, Advocate Sh. Lt.Omprakash Saini Ward No.22, Police Mohalla, Neem ka Thana, Sikar-332713, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 97</u>

F.No. N~11013/688/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anoop Mathur, **Advocate** Sh. Shanti Lal Mathur Plot No.D-243, Murlipura Scheme Jaipur, Rajasthan-302039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 98</u>

F.No. N~11013/689/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjay Gangwar, **Advocate** Sh. Hari Ram Gangwar B-45, Kanak Vrandavan, Sirsi Road, Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 99</u>

F.No. N~11013/690/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Chand, **Advocate** Sh. Tulsi Ram Mangal Munch, Nandpuri, Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 100</u>

F.No. N~11013/691/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Kiran Maheshwari, **Advocate** Sh. Nawal Kishore Maheshwari Plot No.251, Rajani Vihar, Heerapura, Ajmer Road, Jaipur-302024, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 101</u>

F.No. N~11013/692/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Singh, Advocate Sh. Abhay Singh Manpura, Kalakhari, Buhana Teh., Jhunjhunu Dist., Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 102</u>

F.No. N~11013/693/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Mathur, **Advocate** Sh. Shreeji Lal Mathur 21, Bherughat, Pali, Rajasthan~306401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 103</u>

F.No. N~11013/694/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhanwer Lal, Advocate Sh. Gordhan Lal In front of Main Post Office Street, Sumerpur, Distt. Pali, Rajasthan-306902

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 104</u>

F.No. N~11013/695/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surender Poonia, Advocate Sh. Gurdayal Singh Vill. Raghunathpura, PO Surajgarh, Chirawa, Distt. Jhunjhunu, Rajasthan-333029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 105</u>

F.No. N~11013/696/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gohil Pravinsinh, **Advocate** Sh. Verishal Sinh Nehru Colony, Agar Road, At.PO. Sanchore, Dist. Jalore, Rajasthan-343041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 106</u>

F.No. N~11013/697/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Puri Goswami, Advocate Sh. Raghunath Puri Goswami Mahaveer Colony, Beh. Gokulwari Public Park, Sheoganj, Sirohi-307027, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 107</u>

F.No. N~11013/698/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amarjeet Singh Bindra, **Advocate** Sh. Wariyam Singh Bindra 8-A-16, Jawahar Nagar, Sri Ganganagar, Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 108</u>

F.No. N~11013/699/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajan Kumar Gaba, Advocate Sh. Lt.Sh.Harbhajan Lal Gaba W.No.21, Gaba Bhawan, Nr. Old Naar Parishad, Hanumangarh Town & Distt., Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 109</u>

F.No. N-11013/700/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Singh Kumpawat, Advocate Sh. Raghuveer Singh Near High School, Hospital Road Marwar Junction Dist.Pali-306001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 110</u>

F.No. N~11013/701/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Poonam Chand Sharma, Advocate Sh. Somdutt Sharma New Bajrang Colony, Near Balaji Temple, Bijainagar Distt.Ajmer Rajasthan-305624

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 111</u>

F.No. N~11013/702/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Naval Singh Nirmal, Advocate Sh. Kalu Ram Nirmal H.No.433/21, Sindhwari B Group Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 112</u>

F.No. N-11013/703/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhawani Singh Meena, Advocate Sh. Laxman Ram Meena H.No.1344/12, Meena Colony, Govind Nagar Ramganj, Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 113</u>

F.No. N~11013/704/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahesh Krishan Sharma, Advocate Sh. Durga Prasad Sharma Near Senior Hr.Sec.School Kalyan Ganj VPO-Bassi Distt.Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 114</u>

F.No. N~11013/705/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kuldeep Singh Khudia, Advocate Sh. Ram Lal Khudia Ward no.25 New Anaz Mandi Nohar Rajasthan-335523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 115</u>

F.No. N~11013/706/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Ritu Kaushik, Advocate Sh. Lt.Sh.Kishan Lal Kaushik 9, Sahkar nagar, Khatipura Road jhotwara, Jaipur Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/19.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 116</u>

F.No. N~11013/707/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Roop Chand Sharma, **Advocate** Sh. Kanhiya Lal Sharma H.No.122, Kanha Niwas, Akshar Dham, Thekra Road, Borkheda, Kota, Rajasthan-324001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/20.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 117</u>

F.No. N~11013/708/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balkran Singh, Advocate Sh. Lt.Resham Singh 1/76, Sindhi Colony, Sri Ganganagar, Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 118</u>

F.No. N~11013/709/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brajesh Shukla, Advocate Sh. Chandra Prakash Shukla Adarsh Colony, Mohan Nagar, Hindaun City, Karauli Distt., Rajasthan-322230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 119</u>

F.No. N~11013/710/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Neelanjana Jain, Advocate Sh. Lt.Sh.Dhanraj jain 51, Basant Bihar Special, Kota, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/08.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 120</u>

F.No. N-11013/711/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Riasat Ali, **Advocate** Sh. Yunas Mohammed Ward No.10, VPO Gudia, Teh. Tibbi, P.S. Sangaria-335063, Hanumangarh, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 121</u>

F.No. N~11013/712/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramchander, **Advocate** Sh. Manphool Ram Chak 3, KPD, P.O. 4 KPD, Teh. Gharsana, Dist. Sri Ganganagar, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 122</u>

F.No. N~11013/713/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jagdish Singh Rathore, Advocate Sh. Peersingh Rathore Bajwas House, Parbatsar City, Nagaur, Rajasthan-341512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 123</u>

F.No. N~11013/714/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vivek Kodaisia, **Advocate** Sh. Omprakash Kodaisia 4-K-22, Shri Ram Vihar, Vaishali Nagar, Ajmer, Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 124</u>

F.No. N~11013/715/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sikander Khan, Advocate Sh. Mohinudeen Khan Nr. Anand Dairy, Devi Road, IIIrd Extn., K.N.N. Jodhpur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 125</u>

F.No. N~11013/716/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Sunita Jain, Advocate Sh. 17, Ayodhya Dham, Laxmi Nagar Niwaru Road Jhotwara Jaipur-302012, Rajasthan R/

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 126</u>

F.No. N~11013/717/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sumer Singh Ola, Advocate Sh. Lt.Sh.Ramawtar Ola Plot No.22, Vishnu Vihar, B/h. Hirapur Power House, Ajmer Road, Hirapur, Jaipur-302024, Raj.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 127</u>

F.No. N-11013/718/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anil Kumar Sanwaria, Advocate Sh. Lt.Sh.Hajari Lal 12/244, Malviya Nagar, Jaipur, Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 128</u>

F.No. N~11013/719/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Sharma, Advocate Sh. Lt.Sh.Nathmal Sharma Plot No.5A, Janakpuri 1st Imali Wala Phatak Jaipur Rajasthan-302005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 129</u>

F.No. N-11013/720/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dushyant Kumar Sharma, Advocate Sh. Gaya Prasad Sharma Chand Bihari Nagar,157~158 Khatipura, Jaipur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 130</u>

F.No. N-11013/721/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Narayan Jat, Advocate Sh. Madhav Lal Jat 5, Sukh Shanti Nagar, Nr. Inani Complex, Chittorgarh, Rajasthan-312001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 131</u>

F.No. N-11013/722/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prakash Chandra Bharti, Advocate Sh. Lt.Sh.Jai Ram Kumhar P.No.38, Khandelwal Nagar 'C', Agra Road, Jaipur-302031, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 132</u>

F.No. N-11013/723/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hitesh Rahi, Advocate Sh. Sh.Heera Lal P.No.127, Awad Puri II, 80 Ft. Road, Mahesh Nagar, Jaipur, Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 133</u>

F.No. N-11013/724/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rohitash Singh, Advocate Sh. Bhairu Ram VPO Sangtera, Teh. Kotputli, Jaipur, Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 134</u>

F.No. N~11013/725/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Giri Goswami, **Advocate** Sh. Govind Giri Goswami VPO-Mator, Teh. Mundawar, Dist. Alwar, Rajasthan-301404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/27.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 135</u>

F.No. N-11013/726/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hanuman Singh Rathore, Advocate Sh. Sharwan Singh Rathore Moti Nagar, Saindra Road, Post Office Jalia First, Beawar, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 136</u>

F.No. N-11013/727/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar Sharma, Advocate Sh. Omprakash Ward-4, Ta. Bhadra, Hanumangarh, Rajasthan-335501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 137</u>

F.No. N~11013/728/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amardeep Singh, Advocate Sh. Mahaveer Singh 153, Nr. Veterinary College, Gandhi Nagar, Bikaner, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 138</u>

F.No. N~11013/729/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sushil Kumar Vyas, Advocate Sh. Radhey Shyam Vyas 50-B, Pratap Nagar, Nr. Fawara Chowk Chittorgarh, Rajasthan-312001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 139</u>

F.No. N~11013/730/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Sachdeva, Advocate Sh. Laxman Dass Sharma 2/45, 'Vijaydeep', Malviya Nagar, Jaipur-302017, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 140</u>

F.No. N~11013/731/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nasir Hussain Shaikh, Advocate Sh. Maqbul Hussain Shaikh 92, Ganesh Nagar, University Road, Udaipur, Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 141</u>

F.No. N~11013/732/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Verma, **Advocate** Sh. Lt.Sh.Ram Lal Verma 20/99, Gali No.1, Mahavir Colony, Distt. Ajmer, Rajasthan-305801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 142</u>

F.No. N~11013/733/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prem Singh Tak, Advocate Sh. Hera lal Ji Tak Near Ganga Petrol Pump, Sojat City, Dist. Pali, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 143</u>

F.No. N-11013/734/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Singh, **Advocate** Sh. Bahadur Singh VPO Nadoti, Teh. Nadoti, Dist. Karauli, Rajasthan-322215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 144</u>

F.No. N-11013/735/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narendra Singh Rajput, Advocate Sh. Lt.Sh.brajbhan Singh Vill. & Post Sanet, Teh. Hindaun City, Dist. Karauli, Rajasthan-322234

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 145</u>

F.No. N~11013/736/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prabhu Dayal Dhard, Advocate Sh. Lt.Sh.Puran Mal Chand Ward No.26, Nr. Poddar Well Ratangarh, Dist. Churu, Rajasthan-331022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/07.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 146</u>

F.No. N-11013/737/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kailash Chand Bunker, Advocate Sh. Prabhat Ram Bunker Vill. Mamtori Khurd, Post Navalpura, Teh. Shahpura, Dist. Jaipur, Rajasthan-303104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 147</u>

F.No. N~11013/738/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamal Kumar, **Advocate** Sh. Babu lal Purani Sadak, Manoharpur, Teh. Shahpura, Dist. Jaipur, Rajasthan-303104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 148</u>

F.No. N~11013/739/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Akhtar Ali Khan, **Advocate** Sh. Asgar Ali Khan 21/104, Babrapada, Shripura, Kota-6, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 149</u>

F.No. N~11013/740/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Naimuddin Qureshi, Advocate Sh. Shamshuddin Qureshi 197, Krishn Kunj, Jogiprda, Shripura, Kota-6, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 150</u>

F.No. N~11013/741/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Sunita Sharma, Advocate Sh. It.Sh.Bajrang Lal Sharma A-14, Sanjay Colony,R.P.A.Road, Panipach Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 151</u>

F.No. N-11013/742/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hemraj Choudhary, Advocate Sh. Vadda Lal Choudhary 31,Chitragupt Nagar-1st Imliwala Phatak Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 152</u>

F.No. N~11013/743/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Vimla Kumari Malav, Advocate Sh. Bihari Lal Malav Neel Kanth Colony Anta Dist.Baran, Rajasthan-325202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 153</u>

F.No. N-11013/744/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Dhawal, Advocate Sh. Chhagan Lal Dhawal Behind Gram Panchayat Bhawan,Shivbari,Bikaner Rajasthan~334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 154</u>

F.No. N-11013/745/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Tara Rani, Advocate Sh. Vishadeet Singh Near Dr.Hari Charan, Bansal Medical Ke Pass, Govt. Hospital,Gangapurcity Dist. Sawai Madohpur Rajasthan-322201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 155</u>

F.No. N-11013/746/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narendra Kumar Birla, Advocate Sh. Govardhan Lal Birla Birla Sadan, Behind Luhadia House, Jaipur Road, Madanganj-Kishangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 156</u>

F.No. N-11013/747/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Parmar, **Advocate** Sh. Kanti lal Parmar Shree Krishna Nagar,Bhilwara Road, Kankroli,Tehsil & Distt. Rajsamand Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 157</u>

F.No. N-11013/748/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radha Raman Goyal, Advocate Sh. Radhey Shyam Gupta A-32,Shiv Vatika,Opp.Heera Path, Mangyavas,New Sanganer Road, Mansaorvar,Jaipur Rajasthan-302020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 158</u>

F.No. N-11013/749/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Kumar Verma, Advocate Sh. Shanker Lal Verma VPO Indra Colony Markhi Via-Amarson Dist. Jaipur Rajasthan-303601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 159</u>

F.No. N~11013/750/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radhey Shyam Gupta, Advocate Sh. Madan Lal Gupta Kheri Road Shahpura.Dist.Jaipur Rajasthan-303103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 160</u>

F.No. N~11013/751/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Gurtar, **Advocate** Sh. Gheesa Lal Gurjar Village Nayan.Via.Amarsar Tehsil. Shahpura,Distt. Jaipur Rajasthan-303601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 161</u>

F.No. N~11013/752/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Girdhari Lal Yadav, Advocate Sh. Ramchandra Yadav Village-Udawala Via-Shahpura Distt. Jaipur Rajasthan-303103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 162</u>

F.No. N~11013/753/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar, **Advocate** Sh. Roop Chand V & P.Sonker Via-Kherli Dist.Alwar Rajasthan-321606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 163</u>

F.No. N~11013/754/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Rajpurohit, Advocate Sh. Man Singh Rajpurohit 92,Anand Nagar Khasara No-28 Nandari Road Jodhpur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 164</u>

F.No. N~11013/755/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nazeer Ahmed Siddiqui, Advocate Sh. Shabbir Ahmad Siddiqui 188, Mohan Nagar-B B.J.S.Colony,Jodhpur Rajasthan-342010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 165</u>

F.No. N~11013/756/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Verma, **Advocate** Sh. Kishan Lal Verma 63-Ambedkar Nagar Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 166</u>

F.No. N~11013/757/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sudhir Kumar Verma, **Advocate** Sh. Kishan Lal Verma 69-Ambedkar Nagar Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 167</u>

F.No. N~11013/758/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Sunita Sharma, **Advocate** Sh. Manoj Kumar Sharma 192/277 Pratap Nagar Sanganer Jaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 168</u>

F.No. N~11013/759/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pushpendra Singh Chauhan, Advocate Sh. Yadunath Singh Chauhan 2-B-10,Talwandi Kota Rajasthan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 169</u>

F.No. N~11013/760/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamal Kishor Verma, Advocate Sh. Ladu Ram Balai V.P.Nagar (Nathusar) Tehsil-Shrimadhopur Dist-Sikar Rajasthan-332715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 170</u>

F.No. N-11013/761/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sher Singh, **Advocate** Sh. Mukhtyar Singh V.P.O.Khothanwali, Tehsil Pilibanga, Dist.Hanumangarh Rajasthan-335802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 171</u>

F.No. N~11013/762/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ravi Kumar Sharma, Advocate Sh. Kanwar Prasad Sharma Opp.Old Kotwali,Shitla Gali,bundi Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 172</u>

F.No. N~11013/763/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hari Deo, **Advocate** Sh. Pat Ram Vill.Sangathia P.O.Lalania Tehsil-Nohar Distt.Hanumangarh Rajasthan-335523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 173</u>

F.No. N~11013/764/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gurpreet Singh, Advocate Sh. It.Sh.Sardul Singh H.No.1041,Ward No-13,Purani Abadi,Near Sabzi Mandi Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 174</u>

F.No. N~11013/765/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Payal Dhupiya, Advocate Sh. Tej Mal Dhupiya Near SBBJ Bank. Bazar No-1, Ramganj Mandi Distt.Kota Rajasthan-326519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 175</u>

F.No. N-11013/766/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Shanti Jain, Advocate Sh. Suwalal Barjatiya 7,Parshavnath Jain Colony, Near Subhash Bagh Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 176</u>

F.No. N~11013/767/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Babu Lal, Advocate Sh. Bhana Ram Dhani-Gopinath Ji ki Post- Vijaypura Tehsil. Shrimadhopur Distt. Sikar Rajasthan-332715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 177</u>

F.No. N~11013/768/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abhishek Agrawal, **Advocate** Sh. Jai Prakash Agrawal 57 Sec No-10 Near Jain Mandir Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 178</u>

F.No. N~11013/769/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramratan Gocher, **Advocate** Sh. Dev lal Gocher Ward No~17,Amarpura(bahgla)Mangol,Tehsil Mangrol Distt. Baran Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 179</u>

F.No. N-11013/770/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dayakrishan Dhakad, **Advocate** Sh. Shri Lal Village Rooppura Tehsil.Anta,Dist.Baran Rajasthan-325215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 180</u>

F.No. N~11013/771/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jai Prakash, Advocate Sh. Dwarika Prasad Near D.A.V.School, Ward No.24, Raisinghnagar Dist.Sri Ganganagar Rajasthan-335051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 181</u>

F.No. N-11013/772/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bharat Kumar Bhati, **Advocate** Sh. Mula Ram Vill. Karnisar (Rathan) P.O.Sukhchainpura,Via (Raisingnagar0 Tehsil. Anoopgarh.Distt. Sri Ganganagar Rajasthan-335051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 182</u>

F.No. N-11013/773/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harish Gurjargour, Advocate Sh. D.B. Gurjargour Manushrika Appartment, Flat No. 501, Gokul Nagar, Bohara Ganesh ji Marg Udaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 183</u>

F.No. N-11013/774/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Piyush Salvi, **Advocate** Sh. Bheru Lal Salvi 13,North Sunderwas, Behind Rajasthan Patrika,Udaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 184</u>

F.No. N-11013/775/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Inder Mohan Agarwal, **Advocate** Sh. It.Sh.Ganpat Lal Agarwal H.No.90,Anand Nagar,Vaishali Nagar,Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 185</u>

F.No. N~11013/776/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Jain, Advocate Sh. Manak Chand Jain Manak-Manj 2G6,Housing Board Colony,Kota Road Jhalovorao Rajasthan-326001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 186</u>

F.No. N~11013/777/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balram Swami, Advocate Sh. Raji Ram Swami H.No.55,Braham Colony,Near Basanti Chowk, Ward No-19 Sriganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 187</u>

F.No. N-11013/778/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Puran Ram Ghorela, Advocate Sh. Prithvi Raj H.No.92,Thrird Block, Ward No.16,Purani Abadi Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 188</u>

F.No. N-11013/779/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yadav Chand Sinval, Advocate Sh. It.Sh.Shankar Lal Sinval Ward no-12,Court Road Chankyapuri Suratgarh Dist.Ganganagar Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 189</u>

F.No. N-11013/780/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Sahai Meena, **Advocate** Sh. Shiv Lal Meena Village-Buchpuri Post-Saloli Tehsil-Rajgarh Dist.Alwar Rajasthan-301409

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 190</u>

F.No. N-11013/781/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Virendra Singh, **Advocate** Sh. Bhagwan Singh Gram & Post Tarva Tehsil Kumher Dist-Bharatpur Rajasthan-321025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 191</u>

F.No. N-11013/782/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satya Narayan Upadhyay, Advocate Sh. Jagdish Prasad Upadhyay Murti Mohalla Ward No.9 Near Middl School No-1,Gangapur City Distt.Sawai Madhopur Rajasthan-322201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 192</u>

F.No. N-11013/783/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satish Kumar Jain, Advocate Sh. Chandan Mal Jain Jain Mohalla,Manak Chowk Bazar Malpura Distt. Tonk Rajasthan-304502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 193</u>

F.No. N-11013/784/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anil Kumar Bhatnagar, Advocate Sh. Lt.Sh.Mahender Kumar Bhatnagar 19/40 Shiv Nagar Bihari Ganj Ajmer Distt Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 194</u>

F.No. N-11013/785/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Kumar Guran, Advocate Sh. Lt.Bhanwar Lal Ji Jat Hostel ke Samne Bus Stand Road, Jaitaran Tehsil Jaitaran Distt. Pali Rajasthan~306302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 195</u>

F.No. N~11013/786/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjeev Kumar, Advocate Sh. Dwarka Parsad Kaushik Ward No.12, Near Parkash Tent House, Bhadra,Tehsil-Bhadra Distt. Hanumangarh Rajasthan-335501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 196</u>

F.No. N~11013/787/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Devi Singh Bhati, Advocate Sh. Prem Singh Bhati Aai Mata Mandir, Mederna Colony Jodhpur Near Tehsil Balesar Satta Distt. Jodhpur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/29.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 197</u>

F.No. N-11013/788/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kanwar Lal Meena, Advocate Sh. Prabhu lal Meena Tehsil Road, Aklera Distt. Jhalawar Rajasthan326033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 198</u>

F.No. N~11013/789/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gajendra Kumar, **Advocate** Sh. Bala Ram Ciment Road Shanti Nagar Ramganj mandi Distt.Kota.Rajasthan-326519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 199</u>

F.No. N~11013/790/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chandra Bhardwaj, Advocate Sh. Giyan Chand Gur Mandi, Hanumangarh Town Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 200</u>

F.No. N~11013/791/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Lalita Agarwal, Advocate Sh. Lt.Sh.Ganpatlal agarwal Jalan Bhawam,Ajmeri Gate,beawar Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 201</u>

F.No. N~11013/792/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashif Hussain, **Advocate** Sh. Habibur Rahman Near Katla Masjid Kekri, Distt. Ajmer Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 202

F.No. N~11013/793/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sukhvinder Singh, **Advocate** Sh. Harpal Singh Ward No-14 Near Bus Stand,Kesrisinghpur, Tehsil Sri Karanpur,Distt. Sri Ganganagar Rajasthan-335027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 203</u>

F.No. N~11013/794/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Poonam Rayana, Advocate Sh. Sadhu Singh 2,Manu Mandir,G.K.Road,Bandikoi Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 204</u>

F.No. N~11013/795/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Faruk Ahmed, **Advocate** Sh. Gulfan Ahmed Ward No.23, Mohalla Bani,VPO Udaipurwati Distt. Jhunjhunu Rajasthan~333307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 205</u>

F.No. N~11013/796/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chanan Mal, **Advocate** Sh. Hanuman Das Ward No.14 New Uttam Nagar,Suratgarh,Tehsil Suratgarh Distt.Ganganagar Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 206</u>

F.No. N~11013/797/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijendra Didhariya, Advocate Sh. Ramjilal Didhariya Plot No.16, Chaudhary Charan Singh Colony, Makarwali Road, Ajmer Rajasthan-305006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 207</u>

F.No. N~11013/798/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prahlad Singh, Advocate Sh. Parsa Ram Plot No.5, Vishwamitra Nagar, Murlipura Scheme, Jaipur Rajasthan-302039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 208</u>

F.No. N~11013/799/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Babu Saini, Advocate Sh. Nanag Ram Saini 31, Mukhya -nagar Madrampura, Behind Bishnoi Dharamshala Civil Lines, Ajmer Road, Jaipur Rajasthan-302006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 209</u>

F.No. N~11013/800/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar Sharma, Advocate Sh. Lt.Sh.Jyoti Kumar A-268, Roop- Jyoti,Azad Chowk,Nehru Nagar Panipec,Jaipur Rajasthan-30206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 210</u>

F.No. N~11013/801/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rakesh Singh Choudhary, Advocate Sh. Girdhari Singh B-17, Hari Nagar, Shashtri Nagar Jaipur Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 211</u>

F.No. N~11013/802/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deen Dayal Saini, Advocate Sh. Nanag Ram Saini 31, Mukhya -nagar Madrampura, Behind Bishnoi Dharamshala Civil Lines, Ajmer Road, Jaipur Rajasthan-302006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 212</u>

F.No. N~11013/803/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Murad Ali Sheikh, Advocate Sh. Saddiqu Ahmad Sheikh V.Post- Nimera, Tehsil-Phahi Jaipur Rajasthan-303005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 213</u>

F.No. N~11013/804/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahesh Kumar Mahawar, Advocate Sh. Ramswaroop Plot No.1, Chayadeep-II Mahesh Nagar, Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 214</u>

F.No. N-11013/805/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Anju Rani Sharma, Advocate Sh. Dharmender Kumar Sharma 379, Arjun Path, Shiv Colony, Moti Nagar (West) Ajmer Road, Jaipur Rajasthan-302006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 215</u>

F.No. N~11013/806/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vishwanath Misra, Advocate Sh. Lt.Shri Devi Dutt Misra B-35, Shyam Colony,Opp. Ram Mandir,Tonk Road,Jaipur Post Office Airport Sanganer, Jaipur Rajasthan-302029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 216</u>

F.No. N~11013/807/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Meena Sharma, Advocate Sh. Lt.Sh.Yashpal Sharma Plot No-45, Narayan Nagar, Tonk Road, Jaipur rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 217</u>

F.No. N~11013/808/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chena Ram Choudhary, Advocate Sh. Lt.Sh.Chhotu Ram Chaudhary 193 Gome Defence Colony Vaisali Nagar,Khatipura Road Jaipur Rajasthan-302021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 218</u>

F.No. N~11013/809/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Praveen Kumar Pal, **Advocate** Sh. Lt.Lakhpat Rai 41~A, Gulab Bag, police Line, Canal link Road, Bajrang Nagar,Kota Rajasthan~324001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 219</u>

F.No. N~11013/810/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Kumar Jain, Advocate Sh. Bahadur Mal Jain Flat No-F-3,23 Professor Colony Nayapura Kota Rajasthan-324001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 220</u>

F.No. N~11013/811/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rakesh Jain, Advocate Sh. Shri Hoti Lal 38, Bungalow No.1,Railway Circular Road Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 221</u>

F.No. N~11013/812/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Nandwana, **Advocate** Sh. Lt.Sh.Mahendra Kumar Shanti Sadan Near Girls School.New Colony Gumanpura Kota Rajasthan-324007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 222</u>

F.No. N~11013/813/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Anil Sharma, **Advocate** Sh. K.M.Tiwari 256, Shastri Nagar Dadabari,Kota Rajasthan-324009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 223</u>

F.No. N~11013/814/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Padam Kumar Jain, Advocate Sh. Gopi Lal Jain Padam Kumar Jain & Chomukha Bazar Bara Rajasthan-325205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 224</u>

F.No. N~11013/815/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anil Sharma, **Advocate** Sh. Shiv Kumar Sharma Gram Chhawa Ki Bagichi Post Chhawa The.Gangapur City Distt.Sawai Madhopur Rajasthan-322202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 225</u>

F.No. N~11013/816/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms. Meenakshi, Advocate Sh. Rama Nand Meena D-144, Anand Vihar,Railway Colony, Jagatpura Jaipur Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 226</u>

F.No. N~11013/817/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Sushil Kumar Sugandh, Advocate Sh. Munsi Ram Sugandh 2916, Luharon Ka,Khurra ,Ghatgate Jaipur Rajasthan-302003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 227</u>

F.No. N~11013/818/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumawat, **Advocate** Sh. Dayal Kumawat E-259, Pani Ki Tanki Ke Samne Jyoti Nagar, Jaipur Rajasthan-302005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 228</u>

F.No. N~11013/819/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vasi Mohammed Ansari, Advocate Sh. Late.Shafi Mohd. Ansari 1566,Adam Shah Hospital Julaho Ki Bari Masjid Ghate Gate Jaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 229</u>

F.No. N~11013/820/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Radha Krishan Sharma, Advocate Sh. Madan Lal Sharma S-89, Shanti Nagar Opp. NBC, Khatipura Road, Jaipur Rajasthan-302006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 230</u>

F.No. N-11013/821/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ravinder Nath Jindal, Advocate Sh. Rambilas Jindal Bhawan,Deenar Cinema Road,Hanumangarh Town Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 231</u>

F.No. N~11013/822/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjeev Jain, **Advocate** Sh. Padamchand Jain H.H.Area, Mahaveer Colony,Hanumangarh Town Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 232</u>

F.No. N~11013/823/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Kishan Lal, Advocate Sh. Ramu Ram Khatik Mohalla.New City.Kishangarh Rajasthan-305801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 233</u>

F.No. N-11013/824/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chandra Sharma, Advocate Sh. Ramnarayan Sharma V.P.Athbigha Vai-Khandela Distt.Sikar Rajasthan-332709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 234</u>

F.No. N~11013/825/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chand, Advocate Sh. Dharm Singh Masjid Mohalla Ward No-11, Bandikui.Distt.Dausa Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 235</u>

F.No. N~11013/826/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Rai Jain, Advocate Sh. Prahalad Rai Jain B-20,Arihant Villa New Jawahar Nagar Kota Rajasthan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 236</u>

F.No. N-11013/827/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yatindra Prakash Sharma, Advocate Sh. Rajendra Prasad Sharma 27 Bhagwan path, Rail Nagar,Kings Road, Jaipur,Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 237</u>

F.No. N-11013/828/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Kumar Pareek, Advocate Sh. Mahaveer Prasad Pareek 131-132, Saroj Sadan,Shri Ram Nagar,Near Adarsh Vidya mandir School, kalwar Road, Jhotwara,Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 238</u>

F.No. N-11013/829/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shambhoo Dayal Meena, **Advocate** Sh. Ram Gopal Meena Village Post Dhanawar Tehsil.Baswa Dist.Dausa.Rajasthan-303304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 239</u>

F.No. N~11013/830/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Lt.Sh.Panna Lal Ward No-7, Krishan Nagar Bandi Kui-Dausa Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 240</u>

F.No. N~11013/831/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kanhaiya Lal Sharma, Advocate Sh. Prabhu Narayan Sharma Dausa Khurd,bhomeya Caloni Dausa Rajasthan-303303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 241</u>

F.No. N~11013/832/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Majeed, **Advocate** Sh. Abdul Hameed Near Gulzarpura Masjid Makrana Th-Makrana Dist. Nagaur Rajasthan-341505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 242</u>

F.No. N~11013/833/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vikas Kumar Saraswat, Advocate Sh. Shri Krishan Swaroop Saraswat Ward No.9, Anupgarh,Distt.Ganganaar. Rajasthan-335701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 243</u>

F.No. N~11013/834/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohammed Azeem, Advocate Sh. Mohammed Tsmail Khan Opp. Tehsil Gangapur City, Sawai Madhopur Distt. Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 244</u>

F.No. N~11013/835/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sarwar Khan kayamkhani, **Advocate** Sh. Sh.Alim Khan 112, Raghunath Puri, kalwar Road Jhotwara Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 245</u>

F.No. N~11013/836/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Bajaj, **Advocate** Sh. Lt.Chakra pani Bajaj Ward No.11, Near Deniji Temple Chirana,Distt.Jhunjhunu Rajasthan-333026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 246</u>

F.No. N~11013/837/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Parkash, Advocate Sh. Late.Laduram H.No.1/86 R.H.B Colony Near Water Tank Hanumangarh Rajasthan-335512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 247</u>

F.No. N~11013/838/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sajjan Singh, **Advocate** Sh. Mohan Singh Mohan Villa Pahar Ganj 2Nd Mandor Road Jodhpur Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 248</u>

F.No. N~11013/839/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satyendra Bahadur Singh, Advocate Sh. Dr.Surendra Singh Cinima Road Gumate Bari Dholpur Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 249</u>

F.No. N~11013/840/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Kumar Mahawar, Advocate Sh. Babu lal Mahawar H.NO.777, Anandpura Yojna Pt.Din.Dayal Upadhyay nagar Kota Rajasthan~324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 250</u>

F.No. N~11013/841/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sita Ram beniwal, **Advocate** Sh. Lala Ram Beniwal 29,Prabhat Nagar Banar Road Khokhariya Jodhpur Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 251</u>

F.No. N~11013/842/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Kumar Golchha, Advocate Sh. Jaichand Golchha H.No.82, Sector No.6 Near Chuna Fatak Hanumangarh Jn.Teh. & Distt.Hanumangarh Rajasthan-335512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 252</u>

F.No. N~11013/843/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chandra, Advocate Sh. Jote Ram Near Bhutto's Well,Gajner Road, Bikaner Rajasthan-334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 253</u>

F.No. N-11013/844/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Girija Shanker Pareek, Advocate Sh. Late.Shri Prabhu Dayal Pareek Purohiton Ki Bari Kotri V.P.O. Manoharpur,Teh. Shahpura.Distt. Jaipur Rajasthan-303104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 254</u>

F.No. N-11013/845/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chain Singh Khedar, Advocate Sh. Sukh Dev Singh Khedar Ward No.41,Hanuman Nagar Near Astha School,Nawalgarh Road Sikar,Distt.Sikar Rajasthan-332001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 255</u>

F.No. N-11013/846/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pramod Kumar Dani, Advocate Sh. Shri Shanti Lal Dani 3,New Flora Complex,Pula,Post-Bhuwana,Udaipur Rajasthan-313004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 256</u>

F.No. N-11013/847/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ponnam singh Rathore, Advocate Sh. Narayan Singh Rathore 18, Gupteshwar Nagar, Amba Fala Titaradi, Udaipur,Rajasthan-313002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 257</u>

F.No. N-11013/848/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shri Dal Chandra Jat, **Advocate** Sh. Shri Kishan Lal Jat Village,Panotiya, Tehsil Amet Via Lawa Sardargarh Dist.Rajsamand Rajasthan~313330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 258</u>

F.No. N-11013/849/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Paliwal, **Advocate** Sh. Sh.Mool Shanker Paliwal Paliwal Bhawan, Station Road, Kankroli, Distt. Rajsamand Rajasthan~313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 259</u>

F.No. N-11013/850/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjeev Kumar Dhingra, Advocate Sh. Nagar Mal Dhingra 1-T-23, Sadbhawana Nagar, P.O.Sahuwala, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 260</u>

F.No. N~11013/851/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shyam Sunder Panchariya, Advocate Sh. Madan lal Panchariya 17,Vidyanagar Near Bagad College Pali Rajasthan-306401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 261</u>

F.No. N-11013/852/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bal Kishan Sunariya, Advocate Sh. Ramdev Sunariya Regran Mohalla New City Madanganj Kishangarh Distt.Ajmer Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 262</u>

F.No. N~11013/853/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nilesh Mehta, Advocate Sh. Chhagan Lalji Mehta H.No.127 Gali No.7 Mohan Colony Banswara Tehsil & Distt. Banswara Rajasthan~327001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 263</u>

F.No. N~11013/854/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arjun Bal Chandani, Advocate Sh. Lt.Sh. Thakurdas Plot No.58,Sant Kanwar Ram Colony, Foysagar Road, Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 264</u>

F.No. N~11013/855/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lakhveer Singh, **Advocate** Sh. Jagtar Singh Ward No.6,Sri Vijaynagar,Dist.Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 265</u>

F.No. N-11013/856/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shrawan Kumar, Advocate Sh. Sh.Poona Ram Bishnoi Plot no.52, Veera Teja Colony,Mahamandir,Jodhpur, Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 266</u>

F.No. N~11013/857/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Sharma, Advocate Sh. Lt.Sh.Om Parkash Sharma Punya Nadi, Near Jalechi Zhalra O/S Chandpole,Jodhpur, Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 267</u>

F.No. N~11013/858/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kundan Mal Soni, **Advocate** Sh. Mohan Lal Soni 1/39, Saket Nagar, Beawar, Dist-Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 268</u>

F.No. N~11013/859/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramchandar, **Advocate** Sh. Prabhuram Ward No.30 Dhanka Mohalla Bhatta Basti Suratgarh Distt.Sriganganagar Rajsthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 269</u>

F.No. N~11013/860/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Wahab, **Advocate** Sh. Abdul Razaq New Abadi,City KoTavali Ke Samne Banswara Rajasthan-327001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 270</u>

F.No. N~11013/861/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Morwal, Advocate Sh. Ghasi Lal Jain Snatak ke Pass, Ward No.12, Uniara Distt.Tonk Rajasthan-304024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 271</u>

F.No. N~11013/862/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suman Kumari, **Advocate** Sh. Rakha Ram Jhorar Dhani Chak 5 FTP, VPO Kulchander Tehsil. Tibbi Distt.Hanumangarh Rajasthan-335063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 272</u>

F.No. N~11013/863/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhupesh Singh, Advocate Sh. Joginder Singh 207,Gurunanak Pura, Adarsh Nagar, jaipur Rajasthan-302004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 273</u>

F.No. N~11013/864/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gauri Shanker Sharma, Advocate Sh. Prabhu Dayal 135, L-Block,Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 274</u>

F.No. N~11013/865/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Salim Babu, **Advocate** Sh. Jafru Village & Post Office Daulatpura 2 Via-Masuda,Dist.Ajmer Rajasthan-305623

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 275</u>

F.No. N~11013/866/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Girish Chand Meena, Advocate Sh. Sita Ram Meena Plot No-18 Mahaveer nagar App.Vatslya Hospital Sawai Madhopur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 276</u>

F.No. N~11013/867/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lav Kumar Bansal, Advocate Sh. Ramesh Chand Gupta Plot No-51,Jems Colony, Sec-3,Vidhyadhar nagar,Jaipur Rajasthan-302023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 277</u>

F.No. N~11013/868/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar Sharma, Advocate Sh. Nand Kishor Sharma H~12, Jawahar nagar Pratapgarh Dist.Rajasthan~ 312605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 278

F.No. N~11013/869/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Malkeet Singh, Advocate Sh. Bagga Singh Plot No-60, Sector-3, Ward No-30, Tibbi Road, Near SRM Int.School, Hanumangarh Town, Tehsil & Distt. Hanumangarh Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 279</u>

F.No. N-11013/870/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Singh Rathore, Advocate
Sh. Rewant Singh Rathore
V & Po.Jaleu Tehsil-Ratangarh, Hall-Jaleu House
Ward No-26, Churu Road, Chungi Naka Ke Pass
Ratangarh Churu Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 280</u>

F.No. N~11013/871/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar Sinver, Advocate Sh. Ram Gopal Sinver Vill.Thirajwala Tehsil.Pilibangan Dist.Hanumangarh Rajasthan-335803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 281</u>

F.No. N-11013/872/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sampat Lal Gupta, Advocate Sh. Kanti Sharan Gupta Plot No-474, Sector-3 Ward No-30, Hanumangarh Town tehsil & Distt. Hanumangarh Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 282</u>

F.No. N~11013/873/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijendra Kumar, **Advocate** Sh. Daluram Sector-5, Nehru Bal Vatika School Ke Pass, Nohar Distt.Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 283</u>

F.No. N-11013/874/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rama Shankar Vashisth, Advocate Sh. Bhagawat Prasad Vashisth Plot No-1, Rail Nagar (East), Bhagwan Path, Kingroad, Nirman Nagar Jaipur Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 284</u>

F.No. N~11013/875/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Nand Kishor Saini, Advocate Sh. Lt.Prabhu Narayan Saini S-21, Naya Kheda, Ambabari Maliyon Ka Mohala Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 285</u>

F.No. N~11013/876/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Jain, Advocate Sh. Prem Chand Jain 13/262, Malviya Nagar, Jaipur Rajasthan-302001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 286</u>

F.No. N-11013/877/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Kumar Sharma, Advocate Sh. Lt.Sh.Mukund Swaroop Sharma Thakar Wala Kua Mohalla Akhaipura Alwar Rajasthan-301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 287</u>

F.No. N-11013/878/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Raj Kumar Mittal, Advocate Sh. It.Sh.Gajanand Mittal Ward No.10,Sector-9, Gandhi Nagar, Hanumangarh Jn.Tehsil & Distt.Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 288</u>

F.No. N~11013/879/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamlesh Sharma, Advocate Sh. Ramvatar Sharma B/3/15 Murlipura Scheme Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 289</u>

F.No. N-11013/880/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balveer Singh, Advocate Sh. Sukhminder Singh Plot No-C-15 Sector No.6, Near Government Sanskrit School,Hanumangarh Junction Distt.Hanumangarh Rajasthan-335512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 290</u>

F.No. N~11013/881/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anupam Kumar, **Advocate** Sh. Hari Narayan Ward No.20,Near U.Co.Bank Hanumangarh Town Tehsil & Distt.Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 291</u>

F.No. N~11013/882/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pyare Khan, Advocate Sh. Nannu Khan 41, Subhash Nagar A behind Petrol Pump Pali Rajasthan-306401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 292</u>

F.No. N~11013/883/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sachdev Bali, **Advocate** Sh. Bhimsen Bali Ward No-1,Suratgarh,Tehsil Suratgarh Distt.Shri Ganganagar Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 293</u>

F.No. N~11013/884/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jai Dayal, Advocate Sh. Chhaturam House Near Income tax Office Rani bazar Bikaner Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 294</u>

F.No. N~11013/885/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Devinder Dewan, Advocate Sh. Lt.Sh.Jethanand Dewan 501, Vinoba Basti,Sri Ganganagar Rajasthan~ 335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 295</u>

F.No. N-11013/886/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ratan lal, **Advocate** Sh. Ram Swaroop Village 3-M.L.,P.O.2-M.L.Tehsil & Distt.Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 296</u>

F.No. N~11013/887/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjay Kumar, Advocate Sh. Ramavtar 57/3, Durga Vihar, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 297</u>

F.No. N~11013/888/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Durga Prasad, **Advocate** Sh. Ram Chander Chak 2-E, Chhoti,P.O.Nathanwali, Tehsil & Distt. Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 298</u>

F.No. N-11013/889/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Wadhwa, Advocate Sh. Tahkur Dass Wadhwa 62-B,Prem Nagar,Behind Payal Cinema, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 299</u>

F.No. N~11013/890/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shweta Vijayvargia, Advocate Sh. Lalchand Vijayvargia B-37, Talwadi Kota Rajasthan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 300</u>

F.No. N~11013/891/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rakesh Mahawar, Advocate Sh. Kajormal Mahawar Village & Post-Toonga Tehsil. Bassi Distt.Jaipur Rajasthan-303302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 301</u>

F.No. N~11013/892/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prem Chand Bairwa, Advocate Sh. Lt.Prabhati Lal Bairwa 129-A, Tagore Nagar, Kartarpura Jaipur Rajasthan-302006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 302</u>

F.No. N~11013/893/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shyam Babu Khandelwal, Advocate Sh. Lt.Sh.Surajbhan Khandelwal Plot No.652, Barkat Nagar Tonk Fathak Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 303</u>

F.No. N~11013/894/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Keshav Kumar Dadhich, Advocate Sh. Bhairu Dutt Dadhich Ward No.12K, Patan Distt. Bundi Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 304</u>

F.No. N~11013/895/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar, Advocate Sh. Yad Ram Shastri Nagar Tijara Distt.Alwar Rajasthan-301411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 305</u>

F.No. N~11013/896/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Singh Charan, Advocate Sh. Gayar Dan Charan 289, J.P.Colony, Sector No.1, Shastri Nagar Jaipur-3 Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 306</u>

F.No. N-11013/897/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj kumar Sharma, Advocate Sh. Mahavir Prasad Sharma Utrada Bass Near Shri Ram Vidhalya Ward no.7 Post Rajaldesr Distt.Churu Rajasthan-331802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 307</u>

F.No. N~11013/898/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gurjeet Singh Pawar, Advocate Sh. Mahinder Singh Pawar Ward no.22, Near khetarpal Mandir, Rawatsar Distt.Hanumangarh Rajasthan-335524

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 308</u>

F.No. N~11013/899/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Krishan Kumar, **Advocate** Sh. Ram Narayan Ward No.16, Near Govt. Girls School Khajuwala D.Bikaner Rajasthan~334023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 309</u>

F.No. N~11013/900/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunder Godara, Advocate Sh. Ram Narayan Godara Near Forest Colony Baba Ram Dev Park, Khajawalad Bikaner Rajasthan-334023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 310</u>

F.No. N~11013/901/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Udai Singh Solanki, Advocate Sh. Babu Singh Solanki Village & post-Anadra Tehsil-Reodar Distt.Sirohi Rajasthan-307511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 311</u>

F.No. N~11013/902/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar, Advocate Sh. Daulat Ram Gandhi Chhani Tehsil Bhadra At Present Ward no-17 Near Bording House Bhadra Dist.Hanumangarh Rajasthan-335501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 312</u>

F.No. N~11013/903/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogendra Kumar, Advocate Sh. Prem Singh Ward No.18, Behind Baba Ramdev Temple Anupgarh Tehsil Anupgarh Distt.Sri Ganganagar Rajasthan-335701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 313</u>

F.No. N~11013/904/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Naveen Shankar Nagar, Advocate Sh. Ratan Shankar Nagar Vigyan Nagar Ranthambhor Road Opp.F.C.i.Swamimadhopur Distt.Sawaimadhopur Rajasthan-322001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 314</u>

F.No. N~11013/905/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satayawan Singh Shekhawat, Advocate Sh. Lt.Sh.Pane Singh P.No.59, Prathvi Nagar New Khera Ambabari Jaipur

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 315</u>

F.No. N~11013/906/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chandra Shekhar Srivastava, Advocate Sh. Lt.Sh.Rajesh Chandra Srivastava 727, Baxi Hemraj Ki gali Dariba Pan Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 316</u>

F.No. N~11013/907/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gopal Lal Sharma, **Advocate** Sh. Ram Niwas Sharma Plot No.141, Narsingh Enclave, Near Skit College, post Jagatpura, tehsil Sangner Distt.Jaipur Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 317</u>

F.No. N~11013/908/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pavan Kumar Trivedi, **Advocate** Sh. Lt.Sh.Umakant Trivedi A-40 Bhairav Nagar, Opp. Of S.F.S.Agarwal Farm Mansarovar, Sumer Nagar, New Sanganer Road, Jaipur Rajasthan-302020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 318</u>

F.No. N~11013/909/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Umesh Kumar Sharma, Advocate Sh. Ravi Prakash Sharma 70/37 Pratap Nagar Sanganer Jaipur-302033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 319</u>

F.No. N~11013/910/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Matin, Advocate Sh. Abdul Quawee Mandhniyo Ki Chatriyo Ke Pass Ward No.26, Makrana-341505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 320</u>

F.No. N~11013/911/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prem Singh Saini, **Advocate** Sh. Salvinder Singh Saini Chak 15 B.L.D.(A) (Ratnewala), Via-Ramsinghpur, Tehsil Sri vijay Nagar Distt.Sri Ganganagar Rajasthan-335703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 321</u>

F.No. N~11013/912/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chand Yadav, Advocate Sh. Indraj Yadav Village-Churi, Tehsil-kotputli Distt. Jaipur Rajasthan-303105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 322</u>

F.No. N~11013/913/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogesh Gupta, **Advocate** Sh. Lt.Sh.Mohan lal Gupta H.No.D-76, New Jawahar Nagar Kota Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 323</u>

F.No. N~11013/914/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ghanshyam Singh, Advocate Sh. Nand lal Village-Raipur Post Li Li Tehsil-Laxman Garh, Distt. Alwar Rajasthan-321607

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 324</u>

F.No. N~11013/915/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhajana Ram Jat, Advocate Sh. Ramdev Ram Vill Chhara, Post-Gdkulkabas Via- Khandela Distt. Sikar Rajasthan-332709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 325</u>

F.No. N~11013/916/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Swaroop Danewa, Advocate Sh. Lt.Sh.Bhagawana Ram Danewa Plot No.20, Mitra Nagar Colony, Ramnagar Sodala, jaipur Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 326</u>

F.No. N~11013/917/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Amar Singh Plot No.36, Prahlad Marg, moti Nagar (WestO Queens Road, Jaipur Rajasthan-302021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 327</u>

F.No. N~11013/918/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Farhanuddin Khan, **Advocate** Sh. Irfanuddin Khan 1232, Imamuddin Dalal ki gali, Ghat Gate Bazar, Jaipur Rajasthan-302003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 328</u>

F.No. N~11013/919/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Prasad Agrawal, Advocate Sh. Chhaganlal Chokriwal 9/3, Kalawati Sadan Shri Ram Kalyan Colony Ajmer Road Kekri Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 329</u>

F.No. N~11013/920/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manish Kumar Bhardwaj, Advocate Sh. Dr.R.P.Bhardwaj 448, Aggarsen Nagar Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 330</u>

F.No. N~11013/921/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Aftab Nabi, **Advocate** Sh. Ghulam Nabi Near Phariya Garden, Choonpachan Street, Beawar Distt.Ajmer Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 331</u>

F.No. N~11013/922/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amit Sharma, Advocate Sh. Madan Lal Sharma Khemka Sati Mandir Road, Ward No.28, Churu Rajasthan-331001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 332</u>

F.No. N~11013/923/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Narayan, Advocate Sh. Ramswaroop Sharma 60-Foot Road, Ram Nagar In Front Of Deep Builders Alwar Rajasthan-301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 333</u>

F.No. N~11013/924/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Edrees Khan, Advocate Sh. Kamal Khan Vill.Nibhera Post- patan Mewan Tehsil-Kishangarh Bad Distt. Alwar Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 334</u>

F.No. N-11013/925/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Dutt Sharma, Advocate Sh. Vishwambhar Dayal H.No.2/122, Kala Kua Housing Board Alwar Rajasthan-301002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 335</u>

F.No. N~11013/926/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balraj Pabbi, Advocate Sh. Sohan Lal Pabbi 24, Shastri Basti, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 336</u>

F.No. N-11013/927/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Geeta Kanwar Rao, Advocate Sh. Mufat Singh Rao Swaroop Karci Furam Post Kanpur Vi~ Chandna Tehsil Sheoganj Distt.Sirohi Rajasthan~306902

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 337</u>

F.No. N-11013/928/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shanti Prakash Soni, Advocate Sh. Ratan Lal Soni In Front Of Thard Tanki, Post Office Ratangarh Distt.Churu Rajasthan~331022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 338</u>

F.No. N~11013/929/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijpal Singh Rathore, Advocate Sh. Baldev Singh Rathore V & Po. Panchota, Tehsil Nawa Distt.nagaur Rajasthan-341509

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 339</u>

F.No. N~11013/930/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Yadav, Advocate Sh. Lt.Sh.Ratti Ram Yadav H.No.D/104, Ward No.4, Purani Abadi Sti Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 340</u>

F.No. N~11013/931/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Chand Sharma, Advocate Sh. Lt.Ramji Lal Vaidya 75, Pushpanjali Colony Mahesh Nagar, Tonk Road, Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 341</u>

F.No. N-11013/932/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Laxman Singh Bala, Advocate Sh. Bhim Singh Bala 77, Aagan Colony Bakswa Krishnapuri Sirohi Distt.Rajasthan-307001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 342</u>

F.No. N~11013/933/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gyan Prakash Acharya, Advocate Sh. Ram Pal Acharya Chaukunti Mohalla, Railway Crossing Bikaner Rajasthan-334003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 343</u>

F.No. N~11013/934/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ganesh Acharya, Advocate Sh. Ram Swaroop Acharya 2/152, Mukta Prasad Nagar Bikaner Rajasthan~ 334004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 344</u>

F.No. N~11013/935/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jinesh Kumar Jain, Advocate Sh. Lt.Sh.Omprakash Jain Goyal Bhawan Near Old Police Chauky V.& Po. Jurehra Distt. Bharatpur Rajasthan-321023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 345</u>

F.No. N~11013/936/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amar Singh, Advocate Sh. Kanhaiya Lal J-123, Govind Nagar,Near Krishi Mandi Dausa Distt.Dausa Rajasthan-303303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 346</u>

F.No. N~11013/937/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhanwar Lal Sharma, Advocate Sh. Shyam Sundar Sharma Khawanso Ka Mohalla Village Phagi Distt.Jaipur Rajasthan-303005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 347</u>

F.No. N~11013/938/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Kumar Garg, Advocate Sh. Mahesh Chand Garg H.No.5, Shanti Kunj, Friends Colony, Guli No.5, Machis Factory, Dadwara, Kota Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 348</u>

F.No. N~11013/939/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Durga Puri, **Advocate** Sh. Ram Puri Gangani Haweli Brahmano Ki gali Ummed Chowk Jodhpur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 349</u>

F.No. N~11013/940/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Indra Jeet Verma, Advocate Sh. Narayan Lal Verma V/P, Indra Colony, Markhi, Via- Amarsar Dist.Jaipur Rajasthan-303601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 350</u>

F.No. N-11013/941/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yashpal Singh Gothwal, Advocate Sh. Sh. Chiranji Lal Village-Nasopur, Post- Bhonkar Tehsil-Kotkasim, Distt.Alwar Rajasthan-301702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 351</u>

F.No. N~11013/942/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jhabar Mall, **Advocate** Sh. Bhanaram Ashutosh Nagar, Indira Colony, Chumu Distt,Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 352</u>

F.No. N-11013/943/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Kumar Choudhary, Advocate Sh. HanumansahayChoudhary Ashutosh Nagar, Indira Colony, Chumu Distt,Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 353</u>

F.No. N-11013/944/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramdev Gurjar, Advocate Sh. Bhanwar Lal Gurjar Outside Krishnapuri Railway Pjatak Sunder Nagar Madanganj Kishangarh Dist.Ajmer Rajasthan-305801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 354</u>

F.No. N-11013/945/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lalit Kumar Kumpawat, Advocate Sh. Kishor Singh Kumpawat H.No.491/42, Dhola Bhata Road, Near New All Sent School Ajmer Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 355</u>

F.No. N~11013/946/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arjun Ram, **Advocate** Sh. Moola Ram V.P.Gedha Kallan Via Besroli Tehsil Makrana Distt.Nagour Rajasthan-341520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 356</u>

F.No. N-11013/947/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Shankar, Advocate Sh. Bajrang Dass Swami Ramawat Om Sadan Outside Jassusar Gate Near Hari Ramji Temple, Vaidh Magha Ram Colony Bikaner Rajasthan-334004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 357</u>

F.No. N~11013/948/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj kumar Vyas, Advocate Sh. Kamal Narayan Vyas Outside Nathusar Gate Near R.B.M.School Bikaner Rajasthan-334004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 358</u>

F.No. N-11013/949/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hasam Ali, **Advocate** Sh. Mohammed Usman Near School No.9 Mohalla Teliyan.Phar Bazar Bikaner Rajasthan~334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 359</u>

F.No. N~11013/950/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hitesh Kumar Singhal, Advocate Sh. Ramesh Chand Singhal 143, Shri Vihar Colony, Behind Clark Amer Hotel, Durgapura Jaipur Rajasthan~302018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 360</u>

F.No. N~11013/951/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar Bunkar, Advocate Sh. Hari Shankar Bunkar Lohe Ke Karkhane ke Pass, Ward No. 2, Amer, jaipur (Rajasthan)

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 361</u>

F.No. N~11013/952/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Neveen Jain, **Advocate** Sh. Kamlesh Kumar Kamal Kunj ector~7, W.No.7 Pilibangan Distt.hanumangarh Rajasthan~335803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 362</u>

F.No. N~11013/953/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Moola Ram, Advocate Sh. Nainu Singh Chouhan 116, Vikas Nagar, Morra Road Merta City Dist.Nagaur Rajasthan-341510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 363</u>

F.No. N~11013/954/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Poswal, Advocate Sh. Devalal poswal H.No.845/12Behind Ramganj police Station, Saket Nagar Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 364</u>

F.No. N~11013/955/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Virendar Kumar Saini, Advocate Sh. Matadeen Saini 29, Pachlangia Chamber,Opp.Road No.3, V.K.L.A.Sikar Road, Jaipur Rajasthan-302039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 365</u>

F.No. N~11013/956/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Kumar, **Advocate** Sh. Anandi Lal G~1, Balaji Vihar, Ram Nagar, Extn.,Sodala Jaipur ~ 302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 366</u>

F.No. N~11013/957/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Yadav, Advocate Sh. Phool Singh Yadav Kishangarh Bas Distt.-Alwar Rajasthan-301405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 367</u>

F.No. N~11013/958/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vivek Kodaisia, **Advocate** Sh. Om Prakash Kodaisia Sri Ram Vihar, Vaishali Nagar, Ajmer Rajasthan-305006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 368</u>

F.No. N~11013/959/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shankar Lal Yadav, Advocate Sh. Shimbhu Dayal Yadav Village-Bhanipura Post- Raipura Jagir Tehsil Neemakathana Distt.Sikar Rajasthan-332701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 369</u>

F.No. N~11013/960/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Mittal, Advocate Sh. Jagdish Chand Mittal Mohalla Brahemchari, Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 370</u>

F.No. N~11013/961/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Kumar, Advocate Sh. Mool Chand P.No.159, Dhanna Das Ki Bagichi, Behind Central Jail, Adarsh Nagar, Jaipur Rajasthan-302004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 371</u>

F.No. N~11013/962/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surender Kumar, Advocate Sh. Lt.Sh.Munshi Ram Mehandiratta 91-L Block, Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 372</u>

F.No. N~11013/963/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Meer Mohammad, **Advocate** Sh. Yashin Khan 8/209 C.H.B.Fifth Puliya Jodhpur Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 373</u>

F.No. N~11013/964/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Zakir Hussain Ansari, Advocate Sh. Abdul Sattar Ansari Bhaya Ki bari Anta Distt.baran Rajasthan-325202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 374</u>

F.No. N~11013/965/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Singh Gurjar, Advocate Sh. Shyam Lal Gurjar Vill-Gurjar Baroda, Tehsil-Bamanwas Distt. Sawai Madhopur Rajasthan-322201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 375</u>

F.No. N~11013/966/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Hafiz, **Advocate** Sh. Subhan Khan H.No.949, Shriji Ki Mori, Tripoliya Bazar, Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 376</u>

F.No. N~11013/967/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jeetendra Kumar, Advocate Sh. Shri Om Prakash Sewagon Ka Mohalla Near Satsang Bhawan Merta City Nagaur Rajasthan-341510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 377</u>

F.No. N-11013/968/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Chand Singhal, Advocate Sh. Lt.Ramdayal Gupta 490-A, Rajni Vihar, Heerapura, Ajmer Road Jaipur Rajasthan-302024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 378</u>

F.No. N~11013/969/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Omprakash Gupta, Advocate Sh. Kalyan Mal Gupta Plot No.2, Vijay Badi, path No.1, Dehar ka Balaji Sikar Road, Jaipur Rajasthan-302039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 379</u>

F.No. N~11013/970/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anil Kumar Gupta, Advocate Sh. Ramesh Chand 143, Shri Vihar Colony, Behind Clark Amer Hotel, Durgapura Jaipur Rajasthan-302018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 380</u>

F.No. N~11013/971/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gyaneshwar Choudhary, Advocate Sh. Bhera Ram Choudhary 12/B,Street-03, Kailash Nagar Air Force Jodhpur Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 381</u>

F.No. N~11013/972/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kanhaiya Lal Kalal, Advocate Sh. Bhanwar Lal Kalal Near Railway Station Bandanwara, Tehsil-Bhinai Dist. Ajmer Rajasthan-305621

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 382</u>

F.No. N-11013/973/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surya Kant Dadhich, Advocate Sh. Radhey Shyam Dadhich Shanker Sadan Khai Garh Kekri Distt-Ajmer Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 383</u>

F.No. N-11013/974/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitender Kumar Sharma, Advocate Sh. Ramesh Chandra Sharma V.P.O. Loharwara Via~ Udaipuria, Tehsil-Chomu Distt.Jaipur Rajasthan~303807

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 384</u>

F.No. N~11013/975/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Singh Rathore, Advocate Sh. Maan Singh Rathore Post-Taswaria Tehsi.Kekri Dist.Ajmer Rajasthan-305408

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 385</u>

F.No. N~11013/976/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sandeep Kumar Madaan, Advocate Sh. Murari lal Madaan Ward No.6, Siki Tehsil Nagar Dist.Bhardpur Rajasthan-321024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 386</u>

F.No. N~11013/977/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yamini Suwalka, Advocate Sh. Bhanwar Lal Suwalka Bihind Bus Stand, Janata Colony Deoli Tehsil. Deoli Distt.Tonk Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 387</u>

F.No. N-11013/978/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Mazid, Advocate Sh. Shfi Mohammad Near Taksal, Old City, Kishangarh Distt.Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 388</u>

F.No. N~11013/979/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ranbir Singh Bhati, Advocate Sh. Hukam Singh H.no.433-B/47-A, Chamunda Niwas Baldev Nagar Ajmer Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 389</u>

F.No. N-11013/980/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Salvi, Advocate Sh. Chhabi Lal Salvi III/303, Government Quarters, Near Mahila Thana, Chitrakut Nager, Bhuwana Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 390</u>

F.No. N-11013/981/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manzoor Hussain Shaikh, Advocate Sh. Mohammed Ismail Shaikh 750, Hiran Magri, Sector-9 Near Water Tank, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 391</u>

F.No. N-11013/982/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Omprakash Acharya, Advocate Sh. Bansi Lal Acharya 86, Paras Colony Old Masuda Road, Out Side Surat Ploice Gate, Beawar Distt.Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 392</u>

F.No. N-11013/983/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chandra Agarwal, Advocate Sh. Ramawtar Agarwal 29, Alpna colony Katipura Road, Jhotwara Jaipur rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 393</u>

F.No. N-11013/984/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kalu Khan, Advocate Sh. Kajor Bux Ramjan Hatta Near Mahadev Dairy H.No.4,Road No.12,Nandri Area Jodhpur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 394</u>

F.No. N-11013/985/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ganpat Rai J.Bhandari, Advocate Sh. Jawari Chand Bhandari 4 Mahadev Dagdhi Nagar Delwara Road, Near Adrasn Nagar Beawar Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 395</u>

F.No. N~11013/986/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amar Singh Rathore, Advocate Sh. Lt.Sh.Surendra Singh Rathore Jaitpura House Near Master Colony Kekri Distt.Ajmer Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 396</u>

F.No. N~11013/987/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amar Nath Pareek, Advocate Sh. Lt.Sh.Manmohan Lal Pareek H.No.3367, Govindraj Ji Ka Rasta, 5 Crossing, Chandpol Bazar, Jaipur Rajasthan-302001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 397</u>

F.No. N~11013/988/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jai Singh Parmar, Advocate Sh. Nandan singh Parmar Mohan Colony,Gaushala Shardey Vidyapeeth Ke Pas Dholpur Rajasthan-328001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 398</u>

F.No. N-11013/989/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Kumar, Advocate Sh. Raju Ram H.No.C-22, Sec-No.6, Ward No.43, Near Badrinath Dharmshala, Hanumangarh Rajasthan-335512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 399</u>

F.No. N~11013/990/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narendra Mohan Sharma, Advocate Sh. Devi Sahai Sharma 27-A, Behind Poweer House, Ganesh Colony, Jagatpura, jaipur Rajasthan-302025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 400</u>

F.No. N-11013/991/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kanhaiya Lal Sharma, Advocate Sh. Lt.Sh.Anand Lal Sharma 18, Chandra Nagar Gopal Pura Railway Phatak, Jaipur Rajasthan-302018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 401</u>

F.No. N-11013/992/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Raj Singh Choudhary, Advocate Sh. Sujan Singh Choudhary Mahrishi Gautam Nagar Bhilwara Road, Bardyawala Kankrdi Distt.Rajsamand Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 402</u>

F.No. N-11013/993/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bahadur Singh Charan, Advocate Sh. Prahalad Singh Charan Maa-Shakti Sadan Kishor Nagar Behing Old.Govt.Hospital Rajsamand Distt.Rajsamand Rajasthan-313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 403</u>

F.No. N-11013/994/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Prasad Gupta, Advocate Sh. Ram Prasad Gupta Plot No-33-B, Jawahar Nagar Near Gulab Bag, Sawai Madhopur Rajasthan-302001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 404</u>

F.No. N~11013/995/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manphool Singh, **Advocate** Sh. Hansraj Chak 14 K.D.Tehsil Ghadsana Distt.Sri Ganganagar Rajasthan-335707

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 405</u>

F.No. N~11013/996/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitenderpal Singh Bhatia, Advocate Sh. Som Singh Bhatia 148-B, Street No-3, Setia Colony, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 406</u>

F.No. N-11013/997/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harshad Kumar Deora, Advocate Sh. Himmat Mal Deora Maliyon Ka Vas, Ramdeo Gali, Ward No-21, Sumerpur Dist.Pali marwar Rajasthan-306902

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 407</u>

F.No. N~11013/998/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjay Kumar Chauhan, Advocate Sh. Hajari lal D-113, Bapu nagar Siwad Area Mangal Marg Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 408</u>

F.No. N~11013/999/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shivraj Teli, **Advocate** Sh. Sitaram Teli Sadar Bazar, Khinwsar Dist.Nagaur Rajasthan-341025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 409</u>

F.No. N-11013/1000/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijraj Sharma, Advocate Sh. Nandkishor Sharma Nav Jivan Sangh Colony Neer Gate No~7, Nainwa Road, Bundi Tehsil Bundi Distt.Rajasthan~ 323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 410</u>

F.No. N-11013/1001/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prakash Chander Sharma, Advocate Sh. Nathu Ram Sharma Ward No.4 Tibbi Distt.Hanumangarh Rajasthan-335063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 411</u>

F.No. N-11013/1002/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manish Gupta, Advocate Sh. Lt.Sh.Mohan Lal Gupta Plot No-2-A, Adarsh Basti Street No.3, tonk Phatak, Jaipur Rajsathan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 412</u>

F.No. N-11013/1003/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sawar Lal Sharma, **Advocate** Sh. Ghisa Lal Sharma Vill- Khapry Po. Bhawani khera, Tehsil Nasirabad Distt.Ajmer Rajasthan-305401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 413</u>

F.No. N-11013/1004/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjay Sharma, **Advocate** Sh. Nand Kishore Sharma Joshyion Ka Mohalla Sanganer, jaipur Rajasthan-302029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 414</u>

F.No. N-11013/1005/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pappoo Kumar Meena, Advocate Sh. Herchand Meena Jai Ambe Colony, Rawata Mataji Post Rajmahal Tehsil- Deoli Dist.Tonk Rajasthan-304804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 415</u>

F.No. N-11013/1006/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohammed Firoz Khan, Advocate Sh. Sarwar Khan Pathan Pathan Wali, Rajsamand Post, Rajsamand Tehsil & Distt. Rajsamand Rajasthan-313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 416</u>

F.No. N-11013/1007/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satish Kumar Meena, Advocate Sh. Harinarain Meena V/P Sikroda Meena Tehsil-Hindaun City Distt.Karauli Rajasthan-322230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 417</u>

F.No. N-11013/1008/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Kumar Sharma, Advocate Sh. Lt.Sh.Madan Mohan Sharma Brahampuri Colony Near Gas Godown Banki Marg Bayana Road, Hindaun City Distt.Karauli Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 418</u>

F.No. N-11013/1009/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Purushottam, Advocate Sh. Bhagwan Singh VPO Madapura Tehsil Roopwas, Distt. Bharatpur Rajasthan-321402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 419</u>

F.No. N-11013/1010/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kavita Gahlot, **Advocate** Sh. Mahavir Singh Gahlot H.No.188/29 Parmashish House Behind Subodh Vidyalaya Gali No-3 Gulab-Bari Ajmer Rajasthan-305008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 420</u>

F.No. N-11013/1011/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukand Singh Rai, Advocate Sh. Balvir Singh 68, H-Block, Near Nehru Park, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 421</u>

F.No. N-11013/1012/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Banwari Lal Nagar, Advocate Sh. Shivji Nagar H.No.41~A, Keshavpura Second Chouraha, Fist Gali Kota Rajasthan~324009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 422</u>

F.No. N~11013/1013/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vandana Nagar, **Advocate** Sh. Madan Lal Nagar H.No.12, Tilak Colony, Kheri Phyatak, Kota Rajasthan-324001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 423</u>

F.No. N-11013/1014/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ganesh Kumar Gupta, Advocate Sh. Budharam Gupta Ward No.~10 Nahar Singh Market Old RTO Office Wali Gali Dabala Road Kotputali

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 424</u>

F.No. N~11013/1015/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nagendra Singh, Advocate Sh. Jogendra Singh 3MA-120 Indira Gandhi Nagar Jagatpura Jaipur 302025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 425</u>

F.No. N-11013/1016/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ishrat Bano, Advocate Sh. Saleem Khan C~50, Gulshan Nagar Syed Colony, Gangapole Jaipur-302003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 426</u>

F.No. N-11013/1017/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajeet Singh Dursawat, Advocate Sh. Hinglaj Singh Plot No.5 Sanket Colony Deoli Tehsil Deoli Distt. Tonk Rajasthan 304804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 427</u>

F.No. N-11013/1018/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Gopal Khinchi, **Advocate** Sh. Dunga Ram Khinchi A-151, Mandi Khatikan, Near Community Hall, Laxmi Narayanpuri, Jaipur 302002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 428</u>

F.No. N-11013/1019/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Des Raj Dhawan, Advocate Sh. Ram Chand Dhawan F-9 Ambica City Padampur Road Sri Ganganagar

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 429</u>

F.No. N-11013/1020/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kailash Chandra Meena, Advocate Sh. Ram Prasad Meena Vill. Rampuriya, P.O.Lakhsanija Thesil. Digod, Distt. Kota Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 430</u>

F.No. N-11013/1021/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ghanshyam Meena, Advocate Sh. Ram Gopal Meena H.No~1 KHA~ 12, Vigyan Nagar, Kota, Rajasthan ~ 324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 431</u>

F.No. N-11013/1022/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Tahir Rasheed Khan, Advocate Sh. Abdul Shafiq Khan Mohalla Gumat Bari Distt. Dholpur ~ 328021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 432</u>

F.No. N-11013/1023/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramniwas Soni, **Advocate** Sh. Udai Raj Soni 183, Laxmi Nagar, Paota Jodhpur, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 433</u>

F.No. N-11013/1024/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Poonam Singh Shekhawat, Advocate Sh. Pratap Singh Shekhawat V.P.O Baragaon Tehsil ~ Udaipurwati Distt. Jhunjhunu Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 434</u>

F.No. N-11013/1025/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Parbhu Dayal Saharan, Advocate Sh. Hari Ram Saharan Village. Matoriawali Dhani PO Norangdesar The. & Distt. Hanumangadh Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 435</u>

F.No. N-11013/1026/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Bunkar, Advocate Sh. Lt.Likhma Ram Bunkar Ward No.7, Bihend The Garh Ringus Sikar Rajasthan-332404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 436</u>

F.No. N-11013/1027/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Adreesh Ahmed Chayal, Advocate Sh. Hazi Asat Ali Khan Chayal Street No.2 Dhobi Talai Chowk Rani Bazar Bikaner Rajasthan-334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 437</u>

F.No. N-11013/1028/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lokesh Kumar Choravat, Advocate Sh. Mahaveer Prasad E-345 Budh Vihar Alwar Rajasthan-301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 438</u>

F.No. N-11013/1029/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anshu Girdhar, Advocate Sh. Deepak Kumar Chalana 55-G Block, Sri Ganganagar Tehsil & Distt. Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 439</u>

F.No. N-11013/1030/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Singh, Advocate Sh. Jagmal Singh Vill-Kankra Barrod Post-Barrod Tehsil Behror Distt.Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 440</u>

F.No. N-11013/1031/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Meena Sharma, Advocate Sh. Lt.Sh.Yashpal Sharma Plot No-45, Narayan Naar, Tonk Road, Jaipur Rajasthan-302018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 441</u>

F.No. N-11013/1032/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anjana Sharma, **Advocate** Sh. Prem Kishor Sharma Marfat Prem Kishor Sharma Malio Ki Dharmshala ke Piche, Jaisinghpura Khore Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 442</u>

F.No. N-11013/1033/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bajrang Lal Sankhla, Advocate Sh. Ruda Ram Ward No-10, Khateek Mohalla, Kesrisinghpur, Tehsil Sri Karanpur, Distt.Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 443</u>

F.No. N-11013/1034/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamal Kant Sharma, Advocate Sh. Laxmi Kant Sharma Near Govt.I.T.I, Mohalla-Badabass Kotputli Distt-Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 444</u>

F.No. N-11013/1035/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Payal Sharma, Advocate Sh. Om Prakash Sharma H.No.6, Champa Colony South Ayad, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 445</u>

F.No. N-11013/1036/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Devraj Singh Gurjar, Advocate Sh. Jagannath Gurjar Village- Girdharpura, Post Kailai.Tehsil.Sikrai Distt.Dausa Rajasthan-303304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 446</u>

F.No. N-11013/1037/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Murari Lal Sharma, Advocate Sh. Madho Lal Sharma S-173, Mahesh Nagar, jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 447</u>

F.No. N-11013/1038/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Askaran Nai, **Advocate** Sh. Kheya Ram Nai B.R.D. Road, Old Lane Gangashahar Distt.Bikaner Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 448</u>

F.No. N-11013/1039/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Muzaffar Husain, Advocate Sh. Gulam Kabir Ahmed Behind Hotel President Noorani Colony Gali No-3 Makrana Distt.Nagaur Rajasthan-341505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 449</u>

F.No. N-11013/1040/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Sharma, Advocate Sh. Lt.Sh.Ramji lal Sharma Village+Post~Ukroond Tehsil Mahawa Dist.Dausa Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 450</u>

F.No. N-11013/1041/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sita Ram Meena, **Advocate** Sh. Gainda Ram Meena VPO- Dolika, Tehsil-Sikrai, Via-Dubbi Distt.Dausa Rajasthan-303304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 451</u>

F.No. N-11013/1042/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Sharma, Advocate Sh. Gokul Prasad Sharma Ward No.11, Mukundgarh Dist. Jhunjhunu Rajasthan-333705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 452</u>

F.No. N-11013/1043/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Panney Singh, **Advocate** Sh. Mool Singh Aadersh Nagar Colony, Behind Surana Petrol Pump Degana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 453</u>

F.No. N-11013/1044/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narayan Sain, **Advocate** Sh. Ramratan Sain Vill- Post Kadha Via- Kishangarh Distt. Ajmer Rajasthan-305801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 454</u>

F.No. N-11013/1045/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pawan Kumar Sunariwal, Advocate Sh. Jawahar Mal Sunariwal Vill-Post-Rajgarh Distt.Ajmer Rajasthan-305205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 455</u>

F.No. N-11013/1046/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramavatar Sharma, Advocate Sh. Hari Prasad Sharma Vill-Bidoli Post-Bidoli Via- Khoor Distt.Sikar Rajasthan-332023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 456</u>

F.No. N-11013/1047/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kanhiya Singh Naruka, Advocate Sh. Chhaju Singh Naruka VPO Prithavipura Tehsil & Distt. Alwar Rajasthan-301406

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 457</u>

F.No. N-11013/1048/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gurpreet Kaur, Advocate Sh. Harbhajan Singh Village 3-C.C.PO.16BB Tehsil Padampur Distt.Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 458</u>

F.No. N-11013/1049/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajit Pal Singh Takkar, Advocate Sh. Krishan Lal Street No.5-B, Setia Colony, Sri Ganga Nagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 459</u>

F.No. N-11013/1050/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narendra Kumar, **Advocate** Sh. Brij Lal Near Gyan Vihar Public School, Behind Tehsil, Ward No.1, Nawalgarh, Tehsil-Nawalgarh, Distt.Jhunjhunu Rajasthan-333042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 460</u>

F.No. N-11013/1051/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kandarp Kishore Bhati, Advocate Sh. Kaushal Kishore Bhati 592, Bhati Bhawan, Inside Gangori Gate, Gangori Bazar, Jaipur Rajasthan-302002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 461</u>

F.No. N-11013/1052/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Kumar Sharma, Advocate Sh. Shiromani Sharma C-69, Mahesh Nagar, 85 Feet Road, Jaipur-15 Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 462</u>

F.No. N-11013/1053/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijmohan Kumawat, Advocate Sh. Pemaram Kumawat V/P Gunga, tehsil-Shiv Distt-Barmer Rajasthan-344705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 463</u>

F.No. N-11013/1054/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohamed Idris Khan, Advocate Sh. Umarddin Khan P.Np.214, Subhash Colony, Shastri Nagar Jaipur Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 464</u>

F.No. N-11013/1055/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Paramjeet Singh Chandi, Advocate Sh. Harbant Singh Chandi Ward No.3, House No.130, purani Abadi, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 465</u>

F.No. N-11013/1056/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kailash Chandra Soni, **Advocate** Sh. Jai kishan Soni 764, Adarsh Colony, Behind Garud Automobilesm Bikaner Rajasthan-334003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 466</u>

F.No. N~11013/1057/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shyam Sunder Gurjar, Advocate Sh. Hari Lal Gurjar 3569 Babu Mohalla Ward No~6 Tehsil Nasirabad Distt.Ajmer Rajasthan~305601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 467</u>

F.No. N-11013/1058/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ummedsingh Narawat, Advocate Sh. Samwal Singh Shri Darianath Ji Ki Bawdi Jaisalmer Rajasthan-345001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 468</u>

F.No. N-11013/1059/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Singh Yadav, Advocate Sh. Balbir Singh Yadav Vill & Post-Manchal, tehsil -Behror, Distt. Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 469</u>

F.No. N-11013/1060/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vishnu Kumar, Advocate Sh. Suresh Chand Ward No.10, old Ward No.27, New Suratgarh Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 470</u>

F.No. N-11013/1061/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Kumar Nagda, Advocate Sh. Ramesh Chand Nagda 24, Pratap Colony, Kalkamata Road, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 471</u>

F.No. N-11013/1062/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Rashid, Advocate Sh. Abdul Samad Near Jain mandir Kaithoon Distt.Kota Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 472</u>

F.No. N-11013/1063/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Meenakshi Nagori, Advocate Sh. Umrao Singh Nagori 13, Maldas Street, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 473</u>

F.No. N-11013/1064/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Gumber, **Advocate** Sh. Hans Raj Gumber 20-A, Setia Farm, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 474</u>

F.No. N-11013/1065/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sudhir Kumar Solanki, Advocate Sh. Atma Ram Solanki Out Side Sitla Gate, Opp.Hanuman Temple, Bikaner Rajasthan-334005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 475</u>

F.No. N-11013/1066/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prahalad Singh Chundawat, Advocate Sh. Nahar Singh Chundawat Village Falasiya Post Charbhuja Road, tehsil Amet Distt.Rajsamand Rajasthan-313332

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 476</u>

F.No. N-11013/1067/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar Saini, Advocate Sh. Chandan Mal Saini Ward No.9, Near Bank of Baroda Rajaldesar, tehsil Ratangarh Distt-Churu Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 477</u>

F.No. N-11013/1068/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhagwan Lal Narvariya, **Advocate** Sh. Amar Lal Near Jhalriya Kua, Satsang Bhawan Road, Rajpura Ward, Baran Tehsil Baran Dist.Baran Rajasthan-325205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 478</u>

F.No. N-11013/1069/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Singh, Advocate Sh. Brij Lal III-61 Difence Colony, Udasar Road, Bikaner Rajasthan-334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 479</u>

F.No. N-11013/1070/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jalam Singh Sodha, Advocate Sh. Sultan Singh Sodha 227, Indira Colony, Jaisalmer Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 480</u>

F.No. N-11013/1071/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hazari Lal Kasana, Advocate Sh. Gurudayal Village & Post-AMAI Tehsil -Kotputli-Distt.Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 481</u>

F.No. N-11013/1072/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjay Gautam, Advocate Sh. Narendra Gautam Nand Vihar Colony Khanpur Tehsil Khanpur Distt.Jhalawar Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 482</u>

F.No. N-11013/1073/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramchander Verma, Advocate Sh. Malee Ram Athbigha The- Khandela Shrimadhopur Distt.Sikar Rajasthan-332709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 483</u>

F.No. N-11013/1074/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Kumar Garg, Advocate Sh. Ramesh Chand Garg Near Govt. Hospital Hindon Road Kherli Alwar Rajasthan-321606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 484</u>

F.No. N-11013/1075/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohammed Amin, Advocate Sh. Ajij Ahmed Gorion Ka Mohalla, Kala Pani Ke Pass Merta City Rajasthan-341510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 485</u>

F.No. N-11013/1076/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nawal Kishore Pareek, Advocate Sh. Sampat Lal Pareek Adarsh Colony, Jaipur Kekri, Distt. Ajmer Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 486</u>

F.No. N-11013/1077/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajender Kumar Pateer, Advocate Sh. Badri Ram Pateer 45 NDR, Post Panditawali Tehsil, Pilibangan Distt. Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 487</u>

F.No. N-11013/1078/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bharat Singh Shekhawat, Advocate Sh. Rajveer Singh Shekhawat VPO Salemgarh Masani Tehsil Tibbi Tehsil & Distt.Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 488</u>

F.No. N-11013/1079/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Lal Suthar, Advocate Sh. Ram Pratap Suthar Ward No.2, Nai Khunja, Near Taxi Stand Ganganagar Road, Hanumangarh Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 489</u>

F.No. N-11013/1080/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Durga Shanker Dhobi, Advocate Sh. Ram lal Ji Dhobi 5-D, Adarsh Nagar, Behind Ashawariya College, University Road, Ayad Udaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 490</u>

F.No. N-11013/1081/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Bhawsar, Advocate Sh. Nandkishor Bhawsar 18, Nazar Bagh, Raoji Ka Hatta, Udaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 491</u>

F.No. N-11013/1082/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Babu Lal Sharma, Advocate Sh. Kajod Mal Sharma Opp. 132 K.V.Power House Dholi Gumti Baswa Road, Bandikui Tehsil Baswa Distt.Dausa Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 492</u>

F.No. N-11013/1083/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harish Kumar Sharma, Advocate Sh. Mangi Lal Sharma Kundanpur Road, Sangod Distt. Kota Rajasthan-325601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 493</u>

F.No. N-11013/1084/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Sharma, Advocate Sh. Laxmi Narayan Sharma Pradhan Niwas, Pradhan Ji Ki Gali, Sheetla Para, Baran Distt.Baran Rajasthan~325205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 494</u>

F.No. N~11013/1085/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Seema Sandoo, Advocate Sh. Vasudev Sandoo Senior Higher Sceondary School Road Sojat City Tehsil Sojat Distt.Pali Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 495</u>

F.No. N-11013/1086/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narendra Kumar Sharma, Advocate Sh. Mool Chand Sharma P.No.A~27, Fateh Colony, Satya Nagar, Khatipura Road, Jhotwara, Jaipur Rajasthan~302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 496</u>

F.No. N-11013/1087/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Piyush Jain, Advocate Sh. Surendra Mohan Jain Kasliwal Sadan Jain Mohalla Malpura Dist.Tonk Rajasthan-304502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 497</u>

F.No. N-11013/1088/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Sahu, Advocate Sh. Ram Chander Sahu Shanti Niwas, Nahar Garh Road, Pachewar Tehsil Malpura Distt.Tonk Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 498</u>

F.No. N-11013/1089/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kavita Kumar, Advocate Sh. Naveen Kumar 1D/55 Behind Kalpatru Shopping Centre, Shastri nagar Jaipur Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 499</u>

F.No. N-11013/1090/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhawani Singh Rajawat, Advocate Sh. Arjun Singh Rajawat 17, Virat Nager, Meena Colony, Sawai Madhopur Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 500</u>

F.No. N-11013/1091/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hemendra Narain Dwivedi, Advocate Sh. R.N.Dwivedi 8, New Grain Mandi, Udyog Marg Kota Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 501</u>

F.No. N-11013/1092/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Padam Kumar Lakhani, **Advocate** Sh. Lt.Sh.Jhamul Lakhani 24/2, Out Side Delhi gate, jholelal Mohalla Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 502</u>

F.No. N~11013/1093/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prashant Ojha, Advocate Sh. Mahesh Chandra Ojha 6/17, Garg Mohalla, Nala Bazar Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 503</u>

F.No. N-11013/1094/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vivekanand Parashar, Advocate Sh. Bhagwati Prasad Parashar H.No.5, Prem Ganpati Nagar, Near By rijnal College Pushkar Road Ahmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 504</u>

F.No. N~11013/1095/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Kumar Sharma, Advocate Sh. Mata Prasad Sharma H.No.13, Pitra Kripa, Gauri Nagar Lions Club Road, Vaishali Nagar, Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 505</u>

F.No. N~11013/1096/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harish Dayma, **Advocate** Sh. Jagdish Dayma H.No.27, Shiv Colony, Shastrinagar, Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 506</u>

F.No. N-11013/1097/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar, Advocate Sh. Lt.Sh.Mohan Lal AMC No.744/25, Q No.156, Jatia Colony, 5 Dukan Paharganj Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 507</u>

F.No. N-11013/1098/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prakash Chand, **Advocate** Sh. Lt.Tenamal Ward No.20 /H, Agrawal Kirana Store, Rajaredi, New Link Road, Madanganj Kishangarh Distt.Ajmer Rajasthan-305801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 508</u>

F.No. N-11013/1099/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Narayan Paldiya, Advocate Sh. Narayan Lal Paldiya H.No.1416/41, Shiv Nagar, Bihari Ganj, Narisabad Road Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 509</u>

F.No. N~11013/1100/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Roshan Prakash Sharma, Advocate Sh. Amar Chand Sharma Behind Girl Hostel new Basti Ramganj Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 510</u>

F.No. N-11013/1101/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harcharan Jeet Singh, **Advocate** Sh. Lt.S.Govind Singh 1633/30 Moga Bhawan Nagara Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 511</u>

F.No. N-11013/1102/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Desh Bandhu Sharma, Advocate Sh. Om Prakash Sharma VPO-Hasampur Distt.Sikar Rajasthan-332718

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 512</u>

F.No. N-11013/1103/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh Sharma, Advocate Sh. Liladhar Sharma A-73, Near Chidren Paradise School Old Jawahar Nagar Kota Rajasthan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 513</u>

F.No. N-11013/1104/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Kumar Mishra, Advocate Sh. Babu Lal Mishra Shiv Colony, Opp.State Warehouse, Behind Deshbandhu Scholl-Dausa Tehsil Dausa Distt.Dausa Rajasthan-303303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 514</u>

F.No. N-11013/1105/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Charan Singh Tanwar, Advocate Sh. Prabhu Singh Tanwar Near The Court Chhawani Neemkathana Distt.Sikar Rajasthan-332713

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 515</u>

F.No. N-11013/1106/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohd.Faruk Balkhi, Advocate Sh. Mohd.Hussain Balkhi Street No.22 Teli Road Ladnun Distt.Nagaur Rajasthan-341306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 516</u>

F.No. N-11013/1107/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rohtash Yadav, **Advocate** Sh. Ram Lal Yadav 127, Aggersain Nagar, Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 517</u>

F.No. N-11013/1108/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Singh Toshaniwal, Advocate Sh. Ishwar Singh Toshaniwal P.No.SB-28, Barodia Basti Near Gurudwara, Station Road, Jaipur Rajasthan-06

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 518</u>

F.No. N-11013/1109/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Singh Rathore, Advocate Sh. Lt.Umed Singh Rathore V.& Po. Sanju Degana Nagaur Rajasthan-341503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 519</u>

F.No. N-11013/1110/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hemanta Rani, Advocate Sh. Vishal Goyal 108, Preofessor Colony Near Vyapar Mandal School Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 520</u>

F.No. N-11013/1111/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narender Kumar Maheshwari, Advocate Sh. Dwarka Das Maheshwari Plot No.5, Anand Colony,First Opp, Golimar Sadan, Amer Road, Jaipur Rajasthan-302002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 521</u>

F.No. N-11013/1112/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash Sharma, Advocate Sh. Jamana Lal Sharma Plot No.S~3, Meena Marg, Govind Nagar East, Amer Road Jaipur Rajasthan~302002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 522</u>

F.No. N-11013/1113/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dharamveer Singh, **Advocate** Sh. Manphool Ram Tara Book Depot Near Govt.N.M.(P.G)College Hanumangarh Town Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 523</u>

F.No. N-11013/1114/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhawani Shanker Mishra, Advocate Sh. Bishan Swarrop Mishra Street No.19, Rampura Basti Lalgarh Bikaner Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 524</u>

F.No. N-11013/1115/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Veerendra Kumar Yadav, Advocate Sh. Banwari Lal Yadav VPO-Manchal Tehsil Behror Dist. Alwar Rajasthan-301701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 525</u>

F.No. N-11013/1116/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prakash Sharma, Advocate Sh. Kanhiaya Lal Sharma H.No.357/26, Suresh Sadan Ramganj Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 526</u>

F.No. N-11013/1117/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jag Mohan Singh Soni, Advocate Sh. Prahlad Kumar Soni Churi Wali Gali, Sunar Gali Bayana Distt.Bharatput Rajasthan-321401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 527</u>

F.No. N-11013/1118/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ashok Kumar Arya, **Advocate** Sh. Mange Lal Village & Post- Jaisinghpura Tehsil ~Kotputli Distt-Jaipur Rajasthan~303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 528</u>

F.No. N-11013/1119/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vikas Yadav, **Advocate** Sh. Yadram Yadav Shakti Vihar, Near Anar Devi Hospital, Tehsil Kotputli, Distt.jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 529</u>

F.No. N-11013/1120/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajkumar Rohit, Advocate Sh. Mahadev Prasad Dhani Ganu Patel Kee VPO Niwana distt.jaipur Rajasthan-303804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 530</u>

F.No. N-11013/1121/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rahul Kumar Yadav, Advocate Sh. Nawalkishore Yadav Shivanan Plot No.4, Dwarkapuri Ward No.8, Keshav Nagar Chumu Distt.Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 531</u>

F.No. N-11013/1122/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gopal Soni, **Advocate** Sh. Narayanlal Soni Gyan Bhawan Gali, Gulmandi Bhilwada Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 532</u>

F.No. N-11013/1123/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar Inani, Advocate Sh. Shri Gopal 360/9 Inani Sadan, Ramgali Hathi Bhata Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 533</u>

F.No. N-11013/1124/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lokesh Bhinda, Advocate Sh. Mitthan Lal Sharma 17/51, R.S.Building Near Job Printing Press Brahampuri Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 534</u>

F.No. N-11013/1125/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Prakash Gaur, Advocate Sh. Yadram Gaur 91 J.I.T.Quarters Pratap Nagar Maiyo Link Road, Ajmer Rajasthan~305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 535</u>

F.No. N-11013/1126/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhanwar Singh Maurya, Advocate Sh. Bhairon Singh 40, Vaid Vatika, New Sanganer Road Soadala Jaipur Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 536</u>

F.No. N-11013/1127/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Birma Bai, **Advocate** Sh. Sudhir Kumar Verma 63, Ambedkar Nagar Jaipur Rajasthan-302015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 537</u>

F.No. N-11013/1128/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amit Kumar Tomar, Advocate Sh. Lt.Sh.Mahender Pal Singh 24/50, Swarn Path, Mansarovar, Jaipur Rajasthan-302024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 538</u>

F.No. N-11013/1129/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dhanendra Kumar Mehta, Advocate Sh. Surendra Kumar Mehta Abhyudaya Station Road Kankroli Rajasthan~ 313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 539</u>

F.No. N-11013/1130/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dharmendra Kumar Agrawal, Advocate Sh. Vimal Chand Agrawal Q-15 Deen Dayal Nagar Bharatpur Rajasthan-321001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 540</u>

F.No. N-11013/1131/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Pal Charan, **Advocate** Sh. Virendra Singh Charan Karni Colony Higher Secondary Road, Sojat City Distt.Pali Rajasthan~306104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 541</u>

F.No. N-11013/1132/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kuber Singh Rathore, Advocate Sh. Narpat Singh Rathore Plot No.123, Janak Vihar, Panchayawala, Sirsi Road Jaipur Rajasthan-302034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 542</u>

F.No. N-11013/1133/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manmohan Kumar Nagpal, Advocate Sh. V.P.Nagpal 40, SBBJ Colony, Near Kisan Dharm Kanta, New Sanganer Road, Mansarover Jaipur Rajasthan-302020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 543</u>

F.No. N-11013/1134/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendar Singh Shekhawat, Advocate Sh. Bahadur Singh Shekhawat Quarter No.LX~8/5, Police Line, Ajmer Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 544</u>

F.No. N-11013/1135/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pooran Mal Bairwa, Advocate Sh. Ghashi Ram Bairwa Village Anantpura Post-Pandit Pura Tehsil baswa, Distt.Dausa Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 545</u>

F.No. N-11013/1136/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Giriraj Prasad Kumhar, Advocate Sh. Rameshwar Prasad Kumhar Near RSEB Railway Station Road Bassi Distt.Jaipur Rajasthan-303301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 546</u>

F.No. N-11013/1137/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash, Advocate Sh. Manphool VPO Ramgarh Tehsil Nohar Dist.Hanumangarh Rajasthan-335504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 547</u>

F.No. N-11013/1138/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jagdish Prasad Bajyia, Advocate Sh. Ramdeo Singh Vill.& Post Dadia Rampura, Via-Reengus Tehsil Shrimadhopur Distt.Sikar Rajasthan-332404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 548</u>

F.No. N-11013/1139/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sanjeev Kumar, **Advocate** Sh. Udayvir Singh Plot No.17 Laxmandas Colony Jagnnathpura Jharkhand Mod, Khatipura Jaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 549</u>

F.No. N-11013/1140/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh, Advocate Sh. Daleep Singh Gandhi Badi Tehsil Bhadra Distt.Hanumangarh Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 550</u>

F.No. N-11013/1141/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Meghwal, Advocate Sh. Achla Ram Meghwal Ambedkar nagar Sadri Tehsil-Desuri Distt. Pali Rajasthan-306702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 551</u>

F.No. N-11013/1142/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pukhraj, **Advocate** Sh. Chhoga Ram 64 A, Gaj Singh Colony Banar Road, Jodhpur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 552</u>

F.No. N-11013/1143/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Narayan lal, **Advocate** Sh. Khangar Ram Village Lapod, Tehsil.Sumerpur Dist.Pali Rajasthan-306115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 553</u>

F.No. N-11013/1144/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vanshpradeep Singh Rajawat, Advocate Sh. Mansingh Rajawat Vill+Post Borda Tehsil Mitrapura Tehsil Boli Thana Distt. Swaimadhopur Rajasthan-322023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 554</u>

F.No. N-11013/1145/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hanuman Singh Rathore, Advocate Sh. Sharwan Singh Rathore Moti Nagar, Sendra Road Beawar Distt. Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 555</u>

F.No. N-11013/1146/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumawat, Advocate Sh. Jagdish Prasad Kumawat 18, Prem Nagar, Sendra Road, Beawar Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 556</u>

F.No. N-11013/1147/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arun Kumawat, **Advocate** Sh. Nawal Kishor 1-B2, Prem Nagar, Sendra Road, Beawar Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 557</u>

F.No. N-11013/1148/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Nagar, Advocate Sh. Kishan Gopal Nagar H.No.18/169, Sodagar Mohalla, Diggi Bazar, Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 558</u>

F.No. N-11013/1149/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lokesh Rawal, Advocate Sh. Dinesh Kumar Rawal Rawal House Near Shri Pura Girl's Sr.Se.Chool. Kota Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 559</u>

F.No. N-11013/1150/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Virender Singh, Advocate Sh. Ram Prasad Ward No.3, Near PDN School Bhadra Hanumangarh Rajasthan~335501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 560</u>

F.No. N-11013/1151/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Beniwal, **Advocate** Sh. Sheoram Beniwal Ward No.20, Bhadra Distt.Hanumangarh Rajasthan-335501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 561</u>

F.No. N-11013/1152/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prashant Sharma, Advocate Sh. Umesh Chand Sharma 15, Kirti Nagar, New Sanganer Road, Sodala Jaipur Rajasthan-302019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 562</u>

F.No. N-11013/1153/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kumari Priyanka Khandelwal, Advocate Sh. Banarasi Dass Khandelwal A-33, Saraswati Nagar, Malviya Nagar Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 563</u>

F.No. N-11013/1154/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hemendra Kumar Sharma, Advocate Sh. Makkhan Lal Sharma Village & Post-Itawa Bhopji Tehsil Chomu Distt.Jaipur Rajasthan-303804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 564</u>

F.No. N-11013/1155/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Verma, **Advocate** Sh. Moti Lal Verma H.No.J~4, Ambedkar Colony, Kumhari Kota Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 565</u>

F.No. N-11013/1156/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Amjad Khan Bhati, Advocate Sh. Lal Mohammad Bhati A~5, ganesh Nagar ~1st Murlipura Scheme, Jaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 566</u>

F.No. N-11013/1157/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar Kacholia, Advocate Sh. Shankar Lal Kacholia 6-A-43, R.C. Vyas Colony Bhilwara Rajasthan-311001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 567</u>

F.No. N-11013/1158/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Peera Ram, **Advocate** Sh. Bhanwar Lal 5, Ram-Deo Road, Opp.Police Chouki Pali Rajasthan-306401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 568</u>

F.No. N-11013/1159/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dilip Kumar Bhamawat, Advocate Sh. Dilip Kumar Bhamawat Tehsil Road, Jhadol, Tehsil-Jhadol (Ph). Distt.Udaipur Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 569</u>

F.No. N-11013/1160/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Devendra Chaudhary, Advocate Sh. Dilasa Ram Chaudhary Street No.~17, Poonam Colony Near T.A.Camp/Santoshi Temple, Kota JN. Distt.Kota Rajasthan-324002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.2.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 570</u>

F.No. N-11013/1161/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sahadev Kumar, **Advocate** Sh. Bhomaram Vill-Bhadi Tehsil Bhadra Distt.Hanumangarh Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 571</u>

F.No. N-11013/1162/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Kumar Panwar, Advocate Sh. Shanti Lal Panwar E.D.18, Sector No.6, Hiran Magri Udaipur Rajasthan-313002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 572</u>

F.No. N-11013/1163/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Chandra Meghwal, Advocate Sh. Vardi Chand Meghwal Village-Devliya, Tehsil-Lasadiya Distt.Udaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/1164/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohd.Mushtaque Nizamy, Advocate Sh. Mohd.Jameel Gali No.4, Masjid Gali Govind Nagar Kota Rajasthan-324003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 574</u>

F.No. N-11013/1165/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balashanker Derashri, Advocate Sh. Lt.Sh.Ram Lal Ji Derashri 1-Chintamani Marg Ravaji Ka Hatta, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 575</u>

F.No. N-11013/1166/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kumari poonam Gaur, Advocate Sh. Mulchand Gaur H.No.C-10 Sector-2A Post. Khetrinagar Distt.Jhunjhunu Rajasthan-333504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 576</u>

F.No. N-11013/1167/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Kumar Pareek, Advocate Sh. Ramesh Chandra Pareek Village Post-Barana tehsil Asind Bhilwara Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 577</u>

F.No. N-11013/1168/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Raghu Nandan Vyas, Advocate Sh. Ram Kumar Vyas Savgo Ka Mohalla V & P-Kuchera Distt. Nagaur Rajasthan-341024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 578</u>

F.No. N-11013/1169/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Kumar Sharma, Advocate Sh. Bhagirath Sharma 107-A Shiv Sadan, Nr.Old Piau, Gandhi Nagar Punjla Jodhpur Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 579</u>

F.No. N-11013/1170/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Murarai lal Meena, Advocate Sh. Kajori Ram Meena Vill/Po.Bheekhaheri Waya-Ghari Sawi Ram Distt. Alwar Rajasthan-301413

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 580</u>

F.No. N-11013/1171/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramjilal Sharma, Advocate Sh. Ramprasad Sharma Niwas Geji, Tehsil Dudu Distt.Jaipur Hall Niwas Oswal Colony Naraina Road Dudu Distt.Jaipur Rajasthan-3033008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 581</u>

F.No. N-11013/1172/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Smt.Bhagwati Panwar, Advocate Sh. Dharmi Chand Panwar Plot No.K.398, 3rd Extn. Kamla Nehru Nagar Jodhpur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 582</u>

F.No. N-11013/1173/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Singh Saini, Advocate Sh. Lt.Sh.Ghanshyam Saini VPO.Bichganwa tehsil Laxmangarh Distt. Alwar Rajasthan-321607

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 583</u>

F.No. N-11013/1174/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kamal Kant Sharma, Advocate Sh. Rajni Kant Sharma S3-B, Shahara Enclave thekra Road, Borkhera Kota Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 584</u>

F.No. N-11013/1175/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Madan Lal Ward No.31 Near rcp Durga Mandir Suratgarh Tehsil Suratgarh Distt.Sriganganagar Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 585</u>

F.No. N-11013/1176/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ambika Jain, **Advocate** Sh. Lt.Sh.Ashish Jain 339, Scheme No.10 Ashish Residency Alwar Rajasthan~301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 586</u>

F.No. N-11013/1177/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chander Shekhar Sharma, Advocate Sh. Prem Prakash Sharma Mohalla Chakla Gundi, Malakhera Bazar Alwar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.3.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 587</u>

F.No. N~11013/1178/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arvind Yadav, Advocate Sh. Ram Ji lal Yadav H.No.358 Brij Vihar Jagatpura Jaipur Rajasthan-302025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 588</u>

F.No. N-11013/1179/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jai Prakash Sharma, Advocate Sh. Sitaram Sharma 13/2, Ashok Vihar, Opp.Shantipura Anasagar Circullar Road Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 589</u>

F.No. N-11013/1180/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Arjun Singh Chundawat, Advocate Sh. Amar Singh Chundawat Ward No.1, Kota Barrial Rawatbhata Via Kota Distt.Chittorgarh Rajasthan-323305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 590</u>

F.No. N-11013/1181/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Singh Barwa, Advocate Sh. Kehri Singh Sarsari Gate, Kekri Ajmer Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 591</u>

F.No. N-11013/1182/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vasudev Mamnani, Advocate Sh. Moolchand H.No.17E/198 Chopani Housing Board, Jodhpur Rajasthan-342008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 592</u>

F.No. N-11013/1183/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms.Mamta Kumar Ahirwar, Advocate Sh. Govardhan Lal Ahirwar P.No.26-A, Jhakeshwar Marg, Banipark Jaipur-16

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 593</u>

F.No. N-11013/1184/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rampal Sharma, Advocate Sh. bansi Lal Sharma 5-H-55, Tilak Nagar, Raj Housing Board Yojana Bhilwara Rajasthan-311001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 594</u>

F.No. N-11013/1185/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shazhad Mohammed Rangrej, Advocate Sh. Lt.Sh.Mohd.Aslam Ranrej H.No.786, Ward No-37 Gul Ali Nagri Sanganeri Gate Bhilwara Rajasthan-311001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 595</u>

F.No. N-11013/1186/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rasheed Ahmad Khan, Advocate Sh. Mohammad Ismaile Khan Village-Pithal Wadi Kalan Tehsil Chhoti Sadri Distt.Pratap garh Rajasthan-312604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 596</u>

F.No. N-11013/1187/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hari Dutt Sharma, Advocate Sh. Jamuna Prasad 214, Agresen Nagar Bharatpur Rajasthan-321001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 597</u>

F.No. N-11013/1188/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mrs. Lajwanti Chandel, Advocate Sh. Ramniwas Chandel B-10, Shiv Nagar Mahamandir Jodhpur Rajasthan-342001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 598</u>

F.No. N-11013/1189/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Beeta Swamy, Advocate Sh. Beeta Swamy 27~B, Rajendra Vihar Akaswani Colony Kota Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 599</u>

F.No. N-11013/1190/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Chandra Soni, Advocate Sh. Mohanlal Soni 1/39, Saket Vihar Beawar Distt.Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 600</u>

F.No. N-11013/1191/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohd. Khalid, Advocate Sh. Lt.Mohd. Shafi Hydri Danti Bazar Bikaner Rajasthan-334001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 601</u>

F.No. N-11013/1192/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pawan Kumar Saini, Advocate Sh. Kailash Chand Saini Ward No.22 Police Ka Mohalla Chavani Neem Ka thana Distt. Sikar Rajasthan-332713

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 602</u>

F.No. N-11013/1193/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Kumar Sharma, Advocate Sh. Om Prakash Sharma D~258, Prem Nagar Jhotwara Jaipur Rajasthan~ 302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 603</u>

F.No. N-11013/1194/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Umesh Kumar Sharma, Advocate Sh. Bhagwan Sahai Sharma 36~A, B Vijay Nagar Near K.V.2 School Jhotwara Jaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 604</u>

F.No. N-11013/1195/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendar Kumar Yadav, Advocate Sh. Seduram Yadav Vill.Po.Bain Tehsil Taranagar Churu Rajasthan-381304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 605</u>

F.No. N-11013/1196/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Priyanka Verma, Advocate Sh. Nikesh Makwana 208 Mala Road Janakpuri Road No.2 Near Sent Pol School Kota Distt. Rajasthan-324002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 606</u>

F.No. N-11013/1197/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pawan Vyas, **Advocate** Sh. Rajender Vyas Ward No.12, Chankyapuri Suratgarh Distt.Sriganganagar Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 607</u>

F.No. N-11013/1198/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rakesh Kumar Kumawat, Advocate Sh. Laxmi Narayan Kumawat Kumawat Sadan Opp.Govt Girls Senior Secondary School Below Jhotwara Puliya Jhotwara Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 608</u>

F.No. N-11013/1199/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Harji Ram Choudhary, Advocate Sh. Bhuralal Choudhary Dhanlaxmi Honda Showroom Bhatkda, N-H 14, Sirohi Distt.Rajasthan-307001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 609</u>

F.No. N~11013/1200/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramawtar Soni, Advocate Sh. Mahabir Prasad Soni Near Jain Dada Bari Shree Malon Ka Mohalla Jhunjhunu Rajasthan~333001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 610</u>

F.No. N-11013/1201/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Kumar, Advocate Sh. Tara Chand Raiger 60, Ambedkar Kachi Basti Boyatawala benar Road, Jhotwara Jaipur Rajashtan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 611</u>

F.No. N-11013/1202/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan lal, **Advocate** Sh. Krishan Kumar Chak 22 NDR Po Kishanpura Dhikhnada Hanumangarh Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 612</u>

F.No. N-11013/1203/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shera Ram OAD, Advocate Sh. Manak Ram Ward No.1, Near RCP Colony Sri Vijay Nagar Tehsil Sri Vijay nagar Distt.Ganganagar Rajasthan-335704

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 613</u>

F.No. N-11013/1204/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Sharma, Advocate Sh. Om Prakash Sharma H.No.C-160, Behind Housing Board R.K.Colony Bhilwara Rajasthan-311001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 614</u>

F.No. N-11013/1205/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prakash Sharma, Advocate Sh. Ramjilal Sharma 29/27, Shiv Colony Badanpura Choumu Distt,Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 615</u>

F.No. N-11013/1206/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chand, Advocate Sh. Danaram Moh.Po.Jigsana Lal & Taranagar Distt.Churu Rajasthan-331304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 616</u>

F.No. N-11013/1207/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Habiburrehman Khan Pathan, Advocate Sh. Chhotey Khan Pathan 122, Near Masjid Faruk Aajam Nagar Maltalai Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 617</u>

F.No. N-11013/1208/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rakesh Prajapat, Advocate Sh. Kishor Prajapat Anand Bhawan Purohit Wadi Salumber Distt.Udaipur Rajasthan~313027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 618</u>

F.No. N-11013/1209/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Babu Lal Sharma, Advocate Sh. Prabhati Lal Sharma 236, Mansarovar Colony Kalwar Road Jhotwara Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 619</u>

F.No. N-11013/1210/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogesh Kumar Sharma, Advocate Sh. Prahlad Rai Sharma Ward No.5, Amrit Kunj VPO Palsana Tehsil Dantaramgarh Distt.Sikar Rajasthan-332402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 620</u>

F.No. N-11013/1211/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Namo Narayan Gautam, Advocate Sh. Ghanshyam Sharma Shitla ki Tek Uniyara Distt.Tonk Rajasthan-304024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 621</u>

F.No. N-11013/1212/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Naveen Kumar Choudhary, Advocate Sh. Prabhati Lal Choudhary Ward No.2, ReengosPost Reengusdhani Jeewarka Wali Distt,Sikar Rajasthan~332404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 622</u>

F.No. N-11013/1213/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jalim Singh, Advocate Sh. Surja Ram Dhani-Badawali Gadhtaknet Tehsil Sri Madhopur Sikar Rajasthan-332701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 623</u>

F.No. N-11013/1214/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar, **Advocate** Sh. Bhoma Ram Aglio Post Toyal Via Khandela Distt.Sikar Rajasthan-332709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 624</u>

F.No. N~11013/1215/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jagdeep Kumar, **Advocate** Sh. Kailash Chand Sharma Vill/Post Sangtera Tehsil Kotputli Distt.Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 625</u>

F.No. N-11013/1216/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shamsher Ali, **Advocate** Sh. Latif Mohammed W.No.22, Opp. Railway Station Behind Jeep Stand Tibbi Road Hanumangarh Town Hanumangarh Distt.Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 626</u>

F.No. N-11013/1217/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Laxman Ram Saini, Advocate Sh. Jhabar Mal Saini Dhani Chochuwala Ward No.2 Udaipurwati Distt.Jhunjhunu Rajasthan-333309

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 627</u>

F.No. N-11013/1218/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ganpat Lal Gurjar, Advocate Sh. Lt.Sh.Jheeta Lal Gurjar Vill. Karel Po. Nibhod Via Malrana Chod Tehsil Malrana Dugar Distt.Sawai Madhopur Rajasthan-322030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 628</u>

F.No. N-11013/1219/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balwant Singh, **Advocate** Sh. Govind Singh VPO Dabli Khurd Tehsil Tibbi Distt.Hanumangarh Rajasthan-335526

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 629</u>

F.No. N-11013/1220/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogendra Kumar Gupta, Advocate Sh. Laxman Swaroop Gupta H.No.90, Gulab Bari Adityamarg, Vikram Chowk, Ladpura, Kota Rajasthan-324006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 630</u>

F.No. N-11013/1221/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Khatri, Advocate Sh. Satyanarayan Khatri Plot No.610/28 Near Asha Public School Pokhrana Colony Vijaynagar Ajmer Distt.Rajasthan-305624

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 631</u>

F.No. N-11013/1222/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sudhir Rangay, **Advocate** Sh. Banshi Dhar Vill & Post Buahan Tehsil & Buhana Distt.Jhunjhunu Rajasthan-333502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 632</u>

F.No. N-11013/1223/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohan Lal Maida, Advocate Sh. Khatiyaji Maida Village & Post Kundal Waya Ghoditejpur Distt.Banswara Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 633</u>

F.No. N-11013/1224/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chandra Mohan Joshi, Advocate Sh. Sampat Lal Sharma Village Post Achalpura Tehsil Sikari Distt.Dausa Rajasthan-303502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 634</u>

F.No. N-11013/1225/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satish Chand Sharma, Advocate Sh. Shyam Lal Sharma Village+Post Tehsil Pahari Distt. Bharatpur Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 635</u>

F.No. N-11013/1226/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Singh, **Advocate** Sh. Kesar Singh A-784, Panchsheel Makarwali Road Ajmer Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 636</u>

F.No. N-11013/1227/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Singh, Advocate Sh. Mahendra Singh Near Head Post Office Rajgarh Po.Sadular Distt. Churu Rajasthan-331023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 637</u>

F.No. N-11013/1228/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chhogaram Choudhary, Advocate Sh. Dhura Ram KP Nagar, Sanchore Distt.Jalore Rajasthan-343041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 638</u>

F.No. N-11013/1229/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Neelesh Kumar Paliwal, Advocate Sh. Prakash Chandra Paliwal Suncity Road, Panchratna Complex, Kankrili Rajsamand Rajasthan-313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 639</u>

F.No. N-11013/1230/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Chandra Tailor, Advocate Sh. Kailash Chandra 61, Ravi Dutt Arya Nagar Masuda Road Beawar Distt.Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 640</u>

F.No. N-11013/1231/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Naresh Choudhary, Advocate Sh. Madhu Ram Choudhary 35, Dholi Mangri, Paneriyo Ki Madri, Udaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 641</u>

F.No. N-11013/1232/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satya Pal Gurjar, **Advocate** Sh. Lt.Jagnnath Singh Gurjar Vill.Pali Post-Bhanpur Kalan Via-Amer Tehsil Jamwaramgarh Distt.Jaipur Rajasthan-302028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 642</u>

F.No. N-11013/1233/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Balvinder Singh, Advocate Sh. Udai Singh Vill.& Post Kudly Tehsil Phagi Distt.Jaipur Rajasthan-303005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 643</u>

F.No. N-11013/1234/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Daljeet Singh, Advocate Sh. Payara Singh Chak 17 B.L.D.Tehsil Sri Vijay Nagar Distt,Sri Ganganagar Rajasthan-335703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 644</u>

F.No. N-11013/1235/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Lal Verma, Advocate Sh. Prithvi Raj Verma Ward No.29, Matajito Ji Girls College Road Suratgarh Distt.Sriganganagar Rajasthan-335804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 645</u>

F.No. N-11013/1236/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ramesh Kumar Nagpal, Advocate Sh. Om Prakash Nagpal Kirayna Shop Bus Stand, Hanumangarh Town & Distt.Rajasthan-335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 646</u>

F.No. N-11013/1237/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chander Bhan, **Advocate** Sh. Krishan Chander VPO W.No.2 Mohanmagria Tehsil & Distt.Hanumangarh Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 647</u>

F.No. N-11013/1238/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Anand Purohit, Advocate Sh. Ram Lal Purohit Near Jasolai Talai Gopi Nath Bhwan Bikaner Rajasthan-334005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 648</u>

F.No. N-11013/1239/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh kumar Hariyana, Advocate Sh. Rameshwar Prasad Hariyana Near Johri Seth's House Ward No.18, Hariyana Bhawan Bandikui Distt.Dausa Rajasthan-303313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 649</u>

F.No. N-11013/1240/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Kumar Vaishnav, Advocate Sh. Lt.SH.Ganga Prasad Near Apekxa Credit Co.Op.Society Bhatkda Sirohi Tehsil & Distt. Sirohi Rajasthan~307001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 650</u>

F.No. N-11013/1241/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Avinash Tanwar, Advocate Sh. Lacchiram Tanwar Plot No.14, Bihari Ganj Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 651</u>

F.No. N-11013/1242/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Khush Kamal Bhati, Advocate Sh. Shankar Lal Bhati Krishna Nagar, Near Radhika Hospital Bhilwara Road Kankroli Distt.Rajsamand Rajasthan-313324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 652</u>

F.No. N-11013/1243/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madanlal, **Advocate** Sh. Jaswant Singh VPO Dholipal Tehsil & Distt.Hanumangarh Rajasthan-335064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 653</u>

F.No. N-11013/1244/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Binu Sharma, Advocate Sh. Ramanarayan Sharma Bhojlawa Road Kacche Bandhe ke Pass Saransh Koching Centre Ke dakshin Me, kasba Chomu Distt.Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 654</u>

F.No. N-11013/1245/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anurag Acharya, **Advocate** Sh. Govind Ram Acharya C-200, Chhoti Pulia ke Pass R.K.Colony Bhilwara Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 655</u>

F.No. N-11013/1246/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Maheshwari, Advocate Sh. Satya Narayan Panwad H.No.34, Shastri Nagar Dadabari Kota Rajasthan-324009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 656</u>

F.No. N-11013/1247/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Gurmeet Singh, Advocate Sh. Ram Singh VPO Naurangdesar Tehsil Hanumangarh Distt. Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 657</u>

F.No. N-11013/1248/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Purushottam Agarwal, **Advocate** Sh. Guru Charan Agarwal Bidani Market Main Chourha N.H-8 Kotputli Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 658</u>

F.No. N-11013/1249/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mukesh kumar Mamodia, Advocate Sh. Nand Lal Momodia Momodia Sadan, Ward No.11, Mamodia Mohalla Chaksu Distt.Jaipur Rajasthan~303901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 659</u>

F.No. N-11013/1250/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mrs.Gurmeet Kaur, Advocate Sh. Lt.Sh.Ranjeet Singh F-28, Gandhi nagar Naka Madar Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 660</u>

F.No. N-11013/1251/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vijay Kumar Sharma, Advocate Sh. Ramavatar Sharma V.P.Kansli Tehsil Kotputli Distt.Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 661</u>

F.No. N-11013/1252/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sher Singh Thind, **Advocate** Sh. Surendra Singh Village-32 G.B.Po.Shrivijaynagar Distt.Sri Ganganagar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 662</u>

F.No. N-11013/1253/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lajpat Rai, **Advocate** Sh. Ashu Ram Ward No.19, Sri Vijay Nagar Tehsil Sri Vijay Nagar Distt.Ganganagar Rajasthan-335704

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 663</u>

F.No. N-11013/1254/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suresh Chand Saini, Advocate Sh. Lt.Sh.Pyare Lal Saini 20, Sanjay Colony Alwar Rajasthan-301001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 664</u>

F.No. N-11013/1255/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Kumar Jain, Advocate Sh. Prem Chand Jain 13/262, Malviya Nagar Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 665</u>

F.No. N-11013/1256/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Surendra Kumar Sharma, Advocate Sh. Ramji Lal Sharma Amolak Nagar Nagala Pali Tehsil Mahwa Distt.Dausa Rajasthan-321608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 666</u>

F.No. N-11013/1257/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pritam Gahlot, Advocate Sh. Narsi Ram Gahlot Near Purneshwar Gyan Mandir School Kishmidesar nokha Road Bikaner Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 667</u>

F.No. N-11013/1258/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Hari Vishnu Purohit, Advocate Sh. Nand Lal Purohit Dahod Road Thikariya Tehsil & Distt.Banswara Rajasthan-327001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 668</u>

F.No. N-11013/1359/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dharmendra Kumar Jain, Advocate Sh. Shanti Lal Jain 761/1, Bihari Ji Road, Nasirabad Distt.Ajmer Rajasthan-305601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 669</u>

F.No. N-11013/1260/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhupendra Kumar Mittal, Advocate Sh. Lt.Kailash Chand Mittal Mittal Niwas Bal Mandir Road Kota J.N.Kota Rajasthan-324002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 670</u>

F.No. N-11013/1261/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shyam Bihari Pancholi, Advocate Sh. Lt.SH. Krishnaballabh Pancholi 927-A, R.K.Puram Kota Distt.Kota Rajashtan-324005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 671</u>

F.No. N-11013/1262/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mrs.Sangeeta Sharma, Advocate Sh. Lt.Sh.Tuja Ram Sharma D-9, Vardhman Nagar North Sunderwas Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 672</u>

F.No. N-11013/1263/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahendra Kumar Sharma, Advocate Sh. Radhe Shyam Sharma N.H-8, Tanda Khatolai Post Jawanpura Via Bhabru Distt.Jaipur Rajasthan-303119

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 673</u>

F.No. N-11013/1264/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satish Kumar Sharma, Advocate Sh. Babu Lal Sharma 7/85, Krishna Colony Shahpura Distt.Jaipur Rajasthan-303103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 674</u>

F.No. N-11013/1265/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pawan Kumar Kumhar, Advocate Sh. Gopal Kumhar Village Vishanpura Charanwas Via Etawa bhopji Tech.Chomu Jaipur Rajasthan~303804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 675</u>

F.No. N-11013/1266/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vivek Kumar Meena, Advocate Sh. Hari Narayan Meena Near Girls Sernior Secondary School Station Road Gangapur City Distt.Swai Madhopur Rajasthan-322201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 676</u>

F.No. N-11013/1267/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Brijesh Joshi, Advocate Sh. Yogendra Joshi 250, Veer Sawarkar Nagar Rangbari Road Kota Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 677</u>

F.No. N-11013/1268/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Atma Singh Godara, **Advocate** Sh. Hardyal Singh Godara Ward No.13, Ramlile Groud, Sangaria Distt.Hanumangarh Rajasthan-335063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 678</u>

F.No. N-11013/1269/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Kumar Tandi, **Advocate** Sh. Mahavir Prasad Tandi Ward No.5, VPO Nagrana tehsil Sangaria Distt.Hanumangarh Rajasthan-335063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 679</u>

F.No. N-11013/1270/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jitendra Singh Chouhan, Advocate Sh. Kalu Singh Shivaji Nagar H.No.3/95, Dungarpur Rajasthan-314001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 680</u>

F.No. N-11013/1271/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sunil Kumar Pancholi, Advocate Sh. Ganesh Lal Pancholi Bindi Gate Near Kanya School Ward No.9, Jahazpur Bhilwara Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 681</u>

F.No. N-11013/1272/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Deepak Kumar Pancholi, Advocate Sh. Lt.Sh.Madan Lal Pancholi Madan Kunj Jaishia Ram margm jahazour Distt. Bhilwara Rajasthan-311201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 682</u>

F.No. N-11013/1273/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Tribhuvan Singh Chauhan, Advocate Sh. Lt.Dr.Ratan Singh Chauhan 5/259, R.H.B.Colony Goverdhan Vilas Sector~14, Udaipur Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 683</u>

F.No. N-11013/1274/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Manoj Kumar, Advocate Sh. Pusa Ram Vill. Malasar, Post Amarsar Via Sandva Tehsil Bidaspur Distt.Churu Rajasthan-331517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 684</u>

F.No. N~11013/1275/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pramod Kumar Punia, Advocate Sh. Ramsingh Ward No.25, Mohalla Rambas Post Sadulpur Kasba & Tehsil Rajgarh Distt.Churu Rajasthan-331023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 685</u>

F.No. N-11013/1276/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sikandar Ali Nigar, **Advocate** Sh. Abdul Karim Fatehpuriya Doyam Bhawani Near Birda Flor Mills, Beawar Distt.Ajmer Rajasthan-305901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 686</u>

F.No. N-11013/1277/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Chhatar Pal Singh, Advocate Sh. Hira Lal Vill. Dohera Post Bahadurpura Tehsil Kishangarh Distt.Alwar Rajasthan-301028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 687</u>

F.No. N-11013/1278/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mrs.Manju Hada, Advocate Sh. Rajendra Singh Hada L-2-3, Staff Quarters, University Campus, Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 688</u>

F.No. N-11013/1279/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mahaveer Prasad Jat, Advocate Sh. Rameshwar Vill.& Post-Sampla Via-Kekri Tehsil-Sarwar Distt.Ajmer Rajasthan-305404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 689</u>

F.No. N-11013/1280/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Smt.Anju Shekhawat, Advocate Sh. Durga Singh Bhati Bahadur Niwas, Durga Medicose Near Govt. Hospital Ajmer Road Degana Distt.Nagour Rajasthan-341503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 690</u>

F.No. N-11013/1281/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Subhash Chander, Advocate Sh. Om Prakash W.No.22, Near Kiryana Bhawan Hanumangarh Town Distt.Rajasthan~335513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 691</u>

F.No. N-11013/1282/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shiv Ratan, Advocate Sh. Mam Raj Opp.Saraswati Convent School, Premnagar Hanumangarh Town Hanumangarh Distt.Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 692</u>

F.No. N-11013/1283/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Ratan Didel, Advocate Sh. Arjun Ram H.No.8, Sarveshwar Nagar, New Civil Line, Morra Road Merta City Tehsil Merta Distt.Nagaur Rajasthan-341510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 693</u>

F.No. N-11013/1284/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bhanwar Lal, **Advocate** Sh. Ram Chandra VMP Dookiya Via Palsana Tehsil Dantaram Garh Distt.Sikar Rajasthan-332402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 694</u>

F.No. N-11013/1285/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Smt.Usha Dube, Advocate Sh. Prem Narayan Dube 282, Hiran Magri Sector-14 Vlock A Udaipur Rajasthan-313002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 695</u>

F.No. N-11013/1286/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pushkar Mordia, Advocate Sh. Ram Narayan Fatehpur Road, Ambedkar Nagar Sikar Distt.Rajasthan-332001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 696</u>

F.No. N-11013/1287/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sita Ram Mundotia, Advocate Sh. Chhotu Ram Regar VMP Dookiya Via Palsana, Tehsil Dantaram Garh Distt.Sikar Rajasthan-332402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 697</u>

F.No. N-11013/1288/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Avtar Gupta, Advocate Sh. Indra Lal Gupta Near New Bus Stand, Aklera Distt.Jhalawar Rajasthan-326033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 698</u>

F.No. N-11013/1289/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Jagdish Prashad, **Advocate** Sh. Kurda Ram Ward No.23, Neem Ka Thana Rajasthan-332713

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 699</u>

F.No. N-11013/1290/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lokraj Singh Gour, Advocate Sh. Surendra Singh Gour H.No.4-C-29, Mahaveer Nagar Extn.Kota Rajasthan-324009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 700</u>

F.No. N-11013/1291/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Prabhu Dayal Soni, Advocate Sh. Dev Dutt 6-7, B Ekta Colony Behind Behal Hospital Jawahar Nagar Sri Ganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 701</u>

F.No. N-11013/1292/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pradeep Singh Hada, Advocate Sh. Virendra Singh Hada 75, Adarsh Nagar Bhadana Rangpur Road Kota Jn.Rajasthan-324002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 702</u>

F.No. N-11013/1293/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Tak, **Advocate** Sh. Shanker Lalji Tak 422, Shaheli Nagarwali Road Dewali Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 703</u>

F.No. N-11013/1294/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Meenu Prakash Hissaria, Advocate Sh. Om Prakash Hissaria Ward No.18, Purana Bazar Hanumangarh Town Distt.Hanumangarh Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 704</u>

F.No. N-11013/1295/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Madan Lal Pareek, Advocate Sh. Ved Prakash Pareek Ward No.22, Near Jaat Dharamshala Sindhi Dharamshala Hanumangarh Town & Distt. Rajasthan~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 705</u>

F.No. N-11013/1296/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bheemraj Rajpurohit, Advocate Sh. Chhogalaji Rajpurohit No.12, Manpura Colony Jalore Rajasthan-343001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 706</u>

F.No. N-11013/1297/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Kumar Verma, Advocate Sh. Bheru lal Verma Near Jain Temple Manohar Thana Distt.Jhalawar Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 707</u>

F.No. N-11013/1298/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Om Prkash Swarankar, Advocate Sh. Latoor Chand Swarankar Village Deegod Tehsil Deegod Distt.Kota Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 708</u>

F.No. N-11013/1299/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Parag Jain, **Advocate** Sh. Rajender Prasad Near Municipal Council Ward No.34, Hanumangarh Town Distt.Hanumangarh Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 709</u>

F.No. N~11013/1300/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Vinod Manda, Advocate Sh. Shiv Dutt Manda Chak 25 Mod, Po. Gurusar Modia Tehsil-Pilibanga Distt.Hanumangarh Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 710</u>

F.No. N-11013/1301/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogesh Kumar Meena, Advocate Sh. Lt.SH. Hira Lal Meena 1-D-140, Meena Colony, Shastri Nagar Jaipur Rajasthan-302016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 711</u>

F.No. N-11013/1302/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ratan Singh, **Advocate** Sh. Lal Singh 279, Near N.K.Public School, Arya Nagar Murlipura Jaipur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 712</u>

F.No. N-11013/1303/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Smt.Anuradha Yadav, Advocate Sh. Arvind Yadav 12, Sarvodya Colony Near Jain Mandir Police lines Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 713</u>

F.No. N-11013/1304/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satyendra Kumar Singh, Advocate Sh. Lt.Sh.Netrapal Singh A-128, M.D.Colony Naka Madar Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 714</u>

F.No. N-11013/1305/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dilip Singh, Advocate Sh. Lt.Sh. Prithvi Singh Rathore 67, Vinayak Nagar B.K.Call Ajmer Rajasthan-305001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 715</u>

F.No. N-11013/1306/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Aziz Khan, Advocate Sh. Babu Khan P.No.242-A, Sanjay Nagar-D, Jhotwara, Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 716</u>

F.No. N-11013/1307/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sushil Manohar Swami, Advocate Sh. Gopal Lal Swami Village Mangtana, Shiv Mandir Ke Pass Tehsil Parbahsar Distt.Nahour Rajasthan-341505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 717</u>

F.No. N-11013/1308/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ms.Meenakshi Nagori, Advocate Sh. Sumatilal Shah 133 Maldas Street Udaipur Rajasthan-313001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 718</u>

F.No. N-11013/1309/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Dinesh Chandra Vyas, Advocate Sh. Vishnu Kumar Vyas Near Goverdhan Nath Temple Old Hospital Road Kalinjari Gate Shahpura Bhilwara Rajasthan-311404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 719</u>

F.No. N-11013/1310/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Kumar Meena, Advocate Sh. Kanhaiya Lal Meena VPO Chhajana Tehsil Khandela Sikar Rajasthan-332709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 720</u>

F.No. N-11013/1311/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Satya Narayan Chechani, Advocate Sh. Babu lal Chechani Satyam 18 Savita Colony Near Sneh Hospital Nimbahera Chhittorgarh Rajasthan~312601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 721</u>

F.No. N-11013/1312/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Bharat Bhushan, Advocate Sh. Subhash Chandra H.no.24-C Prem Nagar Sriganganagar Rajasthan-335001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 722</u>

F.No. N-11013/1313/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Shankar Soni, Advocate Sh. Bhawani Shankar Soni VPO-Khuri Tehsil Sujangarh Via-Salasar Rajasthan-331506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 723</u>

F.No. N-11013/1314/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anjany Kumar Sharma, Advocate Sh. Braham Prakash Sharma Brahmpuri Village Post Pander Tehsil Jahazpur Bhilwara Rajasthan-311202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 724</u>

F.No. N-11013/1315/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Nahar Singh Rathore, Advocate Sh. Ram Singh Rathore VPO Ananatpura Chimanpura Via Govindgarh Tehsil Chomu Jaipur Rajasthan~303712

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 725</u>

F.No. N-11013/1316/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Lal Chand Verma, Advocate Sh. Harpal Verma Bunkaro Ka Mohalla Ward No.10 Chomu Jaipur Rajasthan-303702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 726</u>

F.No. N-11013/1317/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kapoor Chand Jain, **Advocate** Sh. Madan Lal Jain Sadar Bazar Luhar gali Bundi Rajasthan-323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 727</u>

F.No. N-11013/1318/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Radhey Shyam Sewag, Advocate Sh. Sitaram Sewag D~500, M.D.V. Colony Bikaner Rajasthan~ 334004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 728</u>

F.No. N-11013/1319/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Kundan Singh Rathor, Advocate Sh. Surendra Singh Rathore Lohariya Complex Court Road Kushalgarh Banaswara Rajasthan-327801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 729</u>

F.No. N-11013/1320/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sharwan kumar Kaswan, **Advocate** Sh. Indraj Village Sanju Tehsil- Degana Distt.Nagaur Rajasthan-341503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 730</u>

F.No. N-11013/1321/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Tilak Raj Kuldeep, Advocate Sh. Chhoth Mal Kuldeep 78 Raigro ka Mohalla Vill-Tapiplya Via- Ringus Sikar Rajasthan-332404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 731</u>

F.No. N-11013/1322/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Anand Prakash Sukharia, Advocate Sh. Kanhaiya Lal Sukharia 145 Gurlai Marg Mandia Road Pali Rajasthan~ 306401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 732</u>

F.No. N-11013/1323/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Shravan Kumar Choudhary, Advocate Sh. Gulab Chand Jat Village Etawa Bhopji tehsil Chomu Distt.Jaipur Rajasthan-303804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 733</u>

F.No. N-11013/1324/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pappu Lal Meena, Advocate Sh. Chiranji Lal meena 570 Dudavat Patti Post-Piloda Tehsil Gangapur City Swami Madhopur Rajasthan-322205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 734</u>

F.No. N-11013/1325/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ronak Halwan, Advocate Sh. Bakhtawar Singh Ward No.19, Chirawa, Distt. Jhunjhunu, Rajasthan-333026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 735</u>

F.No. N-11013/1326/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pavan Kumar Jain, Advocate Sh. Sharavan Kumar Jain Village & post Khanda Sahrol Tehsil Shahabad Distt.Baran Rajasthan-325217

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 736</u>

F.No. N-11013/1327/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Suman Tyagi, **Advocate** Sh. Sanjeev Tyagi B-8/3 Civil Lines Nayapura Kota-1 Rajasthan-324001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 737</u>

F.No. N-11013/1328/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Abdul Qadar, Advocate Sh. Azmat Ali H.No.485, Behind Moti Masjid, Rasta Thakur Pachewar, Ramganj Bazar, Jaipur Rajasthan-302003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 738</u>

F.No. N-11013/1329/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Omprakash Phoolphager, Advocate Sh. Jaga Ram Phoolphager Plot No-89, Sastri Nagar, Opp.ITI, Manasar Nagaur Rajasthan-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 739</u>

F.No. N-11013/1330/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sumer Singh Yadav, Advocate Sh. Rohitash Yadav Vill.Post Ulhedi Tehsil Mundawar Distt.Ajmer Rajasthan-301407

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 740</u>

F.No. N-11013/1333/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ram Pal Jat, **Advocate** Sh. Nanag Ram Jat Gram Easvary Singh Pura, Post Ninder, Via V.K.T. Area, Jaipur-302013, Rajasthan

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 741</u>

F.No. N-11013/1334/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Sampat Ram Sharma, Advocate Sh. Ram Lal Sharma Vill. Udaipuria, Post Harmara, Th. Amer, Viya. V.K.I.A., Dist. Jaipur, Raj.~302013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 742</u>

F.No. N-11013/1335/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Ajay Verma, **Advocate** Sh. Raj Kumar Verma 3-4, Shivram Colony Extension Jagatpura Rajasthan-302017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 743</u>

F.No. N-11013/1335/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajendra Singh Rathore, Advocate Sh. Nahar Singh Rathore Near Sheshantar Public School, Ashok Nagar Sofeel Road, Tilak Nagar Bikaner Rajasthan-334003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 744</u>

F.No. N-11013/1337/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Yogendra K.Dadhich, Advocate Sh. Basant K.Dadhich H.No.416, Gate No.6, Rajai Garh Colony Bundi Rajasthan-323001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 745</u>

F.No. N-11013/1338/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Pramod Kumar, Advocate Sh. Prahlad Ram Chanania Maonda Kalan, The-Neem Ka Thana Distt. Sikar Rajasthan-332711

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 746</u>

F.No. N-11013/1339/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rati Ram Meena, Advocate Sh. Dhoormal Meena Ward No.18, Near Bara Mandir Mohalla Buchahera Kotputli Distt.Jaipur Rajasthan-303108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/1340/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Mohd.Mushtaque Nizamy, Advocate Sh. Mohd.Jameel Gali No.4, Masjid Gali Govind Nagar Kota Rajasthan-324003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

F.No. N-11013/1340/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th May, 2016

То

Sh./Ms. Rajesh Sharma, Advocate Sh. Lt.Sh.Devki Nandan Sharma 411, Tara Nagar-A, jhotwara Jaipur Rajasthan-302012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY